

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

I.A. No. _____/2024

IN

O.A. 646/2023

IN THE MATTER OF:-

Manoj Kumar Kaushal

.....Non-Applicant/Petitioner

Versus

State of Himachal Pradesh & Ors.

.....Applicants/Respondents

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Place:
Date:

Respondent No.4



(Dr. Pawnesh Kumar) IFS
Pr. Chief Conservator of Forests (HoFF)
Himachal Pradesh, Shimla-1

Principal Chief Conservator of Forests (HoFF)
Himachal Pradesh, Shimla-171001

Through Counsel

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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

I.A. No. _____/2024

IN

O.A. 646/2023

IN THE MATTER OF:-

Manoj Kumar Kaushal

.....Non-Applicant/Petitioner

Versus

State of Himachal Pradesh & Ors.

.....Respondents


Last Date of Hearing :19.09.2024

Next Date of Hearing : 24.10.2024

ADDITIONAL REPLY IN CONTINUATION OF PREVIOUS REPLY
IN COMPLIANCE TO THE ORDER DATED 19.09.2024 PASSED BY
THIS HON'BLE TRIBUNAL IN ABOVE TITLED OA NO. 646/2023
SUO MOTO BY THE HON'BLE NGT, ON BEHALF OF THE
RESPONDENT NO.4, THE FOREST DEPARTMENT OF HIMACHAL
PRADESH THROUGH ITS PRINCIPAL CHIEF CONSERVATOR OF
FOREST (HOFF) HP.

RESPECTFULLY SUBMITTED:-

1. That the above noted OA is pending before this Hon'ble Tribunal and the same is fixed for the additional reply of the respondent No.4, the Forest Department along with the other respondents and listed for 24.10.2024.
2. That this Hon'ble Tribunal was pleased to pass the following order on 19.09.2024 the same is reproduced here:-


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- “3. Mr. Anup Kumar Rattan, Advocate General appearing for State of Himachal Pradesh and Mr Vaibhav Srivastav, AAG appearing for Himachal Pradesh Pollution Control Board (hereinafter referred to as 'HPPCB') requested that they may be granted two weeks time to file a detailed reply incorporating all the aspects of the matter, particularly, showing compliance with the conditions of letter issued by Ministry of Environment, Forest and Climate Change (hereinafter referred to as 'MOEF&CC') for diversion of the land and also conditions of Environmental Clearance (hereinafter referred to as 'EC).
4. Let a detailed reply be filed within three weeks.”.....
3. That it is submitted that a the Respondent No.2 - the Industry Department of Himachal Pradesh has sent a request to the answering respondent No.4, the forest department of HP, on Dated: 26.09.2013 for the joint inspection of the proposed land to be develop as industrial area in Village Pandoga, Tehsil Haroli, District Una, HP. Thereafter a joint inspection was conducted on Dated: 28.09.2013 and an area of 60.29.20 ha. of forest land of the above noted Village was found suitable to establish and development of Industry due to which the land was identified for the establishment of State of Art Industrial Area in village Pandoga, Distt Una of Himachal Pradesh. The status of the proposed land was 'Banjar Kadim' and 'Gair Mumkin Choi' in the revenue records. But as per judgment of Hon'ble Supreme Court of India dated:12.12.1996, the proposed land (to establish industry) was fall under the definition of 'Forest Land'. Thereafter, enumeration of the trees was carried out in the proposed area and total 9930, trees (including 264 saplings) of different


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species having volume 1051.352 cum were enumerated. Abstract of enumeration is enclosed as (**Annexure R4/I at Pg. No. 16**)

4. That the site inspection was carried out by the then DFO Una on Dated: 31.01.2014 copy of the same is attached herewith as **Annexure R4/II at Pg. No. 17**. Thereafter the Further site inspection of the proposed land was carried out by Conservator of Forests, Hamirpur on Dated: 14.08.2014 copy of the same is attached herewith as **Annexure R4/III at Pg. No. 18** and the case for the development of new industrial area, was duly recommended for the diversion of the forest land under FCA, 1980 in to non forest land.
5. That the proposal along with all above noted documents was forwarded to the Competent Authority (MOEF & CC) by the HP Forest Department for necessary approval under the provisions of Forest (Conservation) Act, 1980. The proposal was placed before the High level **Forest Advisory Committee (FAC)**. This proposal and document relating the nature and condition of the proposed land was minutely and elaborately discussed and deliberated in the **Forest Advisory Committee (FAC)** attended by **Sh. SS Garbyal, DGF&SS, Sh. M.S Negi, IGF(FC) Member Secretary, Dr. Mohd. Firoj Ahmad (member), Sh. Chait Ram Deochand (member) and Sh. Ramesh K. Dave (member) meeting held on 20th -21th October, 2014** copy of the same is attached herewith as **Annexure R 4/IV at Pg. No. 19 & Pg. No. 20**.
6. That the High level Forest Advisory Committee had conducted meetings on the issue of conversion of the forest land into non forest Land. The advisory committee had recommended the proposal for approval


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involving felling/ cutting of 9930 trees of all categories, species wise, size wise details is prepared, the copy of the same is attached herewith as **Annexure R4/I at Pg. No. 16).**

7. That in pursuance of the recommendation of the forest advisory committee with regards to the diversion of proposed forest land into non forest land, Assistant Inspector General of Forests, Government of India, Ministry of Environment, Forests and Climate Change (Forest Conservation Division), Indira Paryavaran Bhawan, Aliganj, Jorbagh Road, New Delhi had vide letter No. File No. 8-91/2014-FC dated: 19 March 2015, conveyed in-principle approval as accorded by the Central Government for diversion of 60.29.20 ha forest land in to the non forest land and transferred/ handed over the possession in favour of General Manager, District Industry Centre, Una HP for the establishment of State of Art Industrial Area in Village Pandoga Uperla (Upper), District Una. **(Copy attached as Annexure R4/V at Pg. No. 21 To Pg. No. 23)**

8. That in view of conditions imposed in the in-principle approval, User Agency deposited the required amount duly approved by MoEF & CC as per details given below:

i.	For compensatory afforestation	=	Rs. 77,40,900/-
ii.	Net Present Value	=	Rs. 5,09,46,740/-
iii.	Contingencies@ 5% on C.A.	=	Rs. 3,87,045/-
iv.	Departmental charges @17.5%	=	Rs. 13,54,658/-
v.	Cost of 9930 trees/saplings	=	Rs. 1,93,83,399/-


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vi. VAT	=	Rs. 26,65,217/-
Total:	=	Rs.8,24,77,959/-

The above said amount has been deposited and the same was communicated by Deputy Director Industries to The Divisional Forest Officer, Una (**Copy attached as Annexure R4/VI at Pg. No. 24**).

9. That it is further submitted that on compliance of the conditions laid down in in-principle approval, Sr. Assistant Inspector General of Forests, Government of India, Ministry of Environment, Forests and Climate Change (Forest Conservation Division) Indira Paryavaran Bhawan, Aliganj, Jorbagh Road, New Delhi vide letter No. File No. 8-91/2014-FC dated 21st July, 2015 (**copy attached as Annexure R4/VII at Pg. No. 25 To Pg. No. 27**) conveyed the final approval as accorded by the Government of India for diversion of 60.29.20 ha, forest land in favour of General Manager, District Industry Centre, District Una, HP for the establishment of Industrial Area in Village Pandoga (Upper)Uperla, District Una, HP.
10. That on the receipt of the final approval, Government of Himachal Pradesh issued an order dated: 21.08.2015 laying down the terms and conditions for usage of the diverted forest land and the plantation of compensatory afforestation of the equal land to be done by the answering respondent No.4 the forest Department of HP. The conditions of the final approval of MoEF & CC reiterated by Govt. of Himachal Pradesh (**copy enclosed as Annexure R4/VIII at Pg. No. 28 & Pg. No. 29**).


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11. That in compliance of various conditions imposed in the final approval given by MOEF&CC Govt. of India are outlined was prepared by the answering respondent No.4 - the Forest Department of HP, the same are given below:-

Cond. No.	Contents	Action/Compliance
(i)	Legal status of the diverted forest land shall remain unchanged;	Legal status of the diverted forest land shall remain unchanged, only change in the column of possession from "कब्जास्वयं" to "कब्जाउद्योगविभाग (हि०प्र०) (State of Art Industrial Township)" (Annexure R4/IX at Pg. No. 30 To Pg. No. 33).


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(ii)	<p>Compensatory Afforestation over 60.9599 ha of Shamlat land transferred and mutated in favour of the State Forest Department and notified by the State Government as RF under Section-20 of the Indian Forest Act, 1927 vide Government of Himachal Pradesh notification No. FFE-B-G (8)-3/2004-Pt-II dated 30th June 2015 shall be raised and maintained by the State Government as per approved CA scheme from the funds already provided by the user agency;</p>	<p>Compensatory afforestation has been raised in seven patches covering 60.99 Hectare during the year 2016-17 as per details given below:-</p> <table border="1"> <thead> <tr> <th>Sr. No.</th> <th>Name of area</th> <th>Area in Ha.</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>R.F. Badhera</td> <td>5.03</td> </tr> <tr> <td>2</td> <td>R.F. Polian Beet (Tibbian)</td> <td>5.00</td> </tr> <tr> <td>3</td> <td>R.F. Bhadsali (Jungle Bhadsali)</td> <td>15.00</td> </tr> <tr> <td>4</td> <td>R.F. Ispur (Ispur Uperla)</td> <td>12.00</td> </tr> <tr> <td>5</td> <td>R.F. Lam</td> <td>9.00</td> </tr> <tr> <td>6</td> <td>R.F. Behdala (Chokhyal)</td> <td>4.66</td> </tr> <tr> <td>7</td> <td>R.F. Basal (Thakurdwara)</td> <td>10.3</td> </tr> <tr> <td colspan="2"></td> <td>Total 60.99</td> </tr> </tbody> </table> <p>The above said area has also been notified as Reserve Forest by Himachal Pradesh State Government vide notification No. FFE- B-G (8)3/2004-Pt.-II dated Shimla 30.06.2015 which is also maintained by the forest department w.e.f 2017-18 to onwards. (Year wise expenditure sheet is also attached).</p>	Sr. No.	Name of area	Area in Ha.	1	R.F. Badhera	5.03	2	R.F. Polian Beet (Tibbian)	5.00	3	R.F. Bhadsali (Jungle Bhadsali)	15.00	4	R.F. Ispur (Ispur Uperla)	12.00	5	R.F. Lam	9.00	6	R.F. Behdala (Chokhyal)	4.66	7	R.F. Basal (Thakurdwara)	10.3			Total 60.99
Sr. No.	Name of area	Area in Ha.																											
1	R.F. Badhera	5.03																											
2	R.F. Polian Beet (Tibbian)	5.00																											
3	R.F. Bhadsali (Jungle Bhadsali)	15.00																											
4	R.F. Ispur (Ispur Uperla)	12.00																											
5	R.F. Lam	9.00																											
6	R.F. Behdala (Chokhyal)	4.66																											
7	R.F. Basal (Thakurdwara)	10.3																											
		Total 60.99																											
(iii)	<p>The User Agency shall pay the additional amount of NPV, if so determined, as per the final decision of the Hon'ble Supreme Court of India;</p>	<p>An undertaking in this behalf has been given by the User Agency is enclosed at Annexure R4/X at Pg. No. 34</p>																											


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(iv)	The User Agency shall obtain the Environment Clearance as per the provisions of the Environmental (Protection) Act, 1986, if required;	Environment Clearance was not required in this case as reported by the User Agency.
(v)	No labour camp shall be established on the forest land;:	No labour camps were established on the forest land.
(vi)	The User Agency shall provide fuels preferably alternate fuels to the labourers and the staff working at the site so as to avoid any damage and pressure on the nearby forest areas ;	User Agency had assured that alternate fuels to the labour and staff working on site has been provided.
(vii)	The boundary of the diverted forest land shall be demarcated on ground at the project cost, by erecting four feet high reinforced cement concrete pillars, each inscribed with its serial number, forward and back bearing and distance from pillar to pillar;	That as per the report submitted by Joint Director (Industries) Distt Industries Centre, Una the boundary of diverted forest land was demarcated on the ground by erecting 4 feet high reinforced cement concrete pillars. However, over a period of time, some of these pillars were damaged and were re-installed, each inscribed with serial number forward and back bearing, distance from pillar to pillar.

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(viii)	The layout plan of the proposal shall not be changed without the prior approval of the Central Government;	The layout plan of the proposal has not been changed and all the developmental works have been carried out within the area as shown in the development plan.
(ix)	The forest land shall not be used for any purpose other than that specified in the proposal;	The diverted forest land has been used for the purpose specified in the proposal as reported by the user agency.
(x)	The forest land proposed to be diverted shall under no circumstances be transferred to any other agency, department or person without prior approval of the Central Government;	The forest land diverted has not been transferred to any other agency, department or person as reported by the user agency.
(xi)	No damage to the flora and fauna of the adjoining area shall be caused;	No damage to the flora and fauna of the adjoining area has been noticed.
(xii)	Any tree felling shall be done only when it is unavoidable and that too under strict supervision of the State Forest Department.	All the tree felling has been done only where it was unavoidable and need-based. The tree felling has been carried out by Himachal Pradesh State Forest Corporation under the supervision of State Forest department. 7781 trees were felled by HP State Forest Development Corporation Ltd under the supervision of HP Forest Department.

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(xiii)	Felling shall be done only in built up area and bare minimum felling shall be permitted in other non-built up areas. Felling of trees before the start of construction should be verified by the concerned DFO.	Felling has been done only in built-up area and bare minimum/need-based felling has been done in other non-built-up areas during 2015-16 and 2016-17.
(xiv)	In case of blank areas along the roads planting of trees should be done in at least 5 meter wide strip	Since the electrical lines are passing over the vacant area, so it was not possible due to technical reasons to carry out plantation along the road. However, the 640 plants are planted by Industries Unit set up in the area.
(xv)	Only built up area should be fenced so that other areas are available for free movement of animals.	Fencing of area has not been carried out, and the area is available for free movement of animals.
(xvi)	Along the arterial roads, natural forests should be maintained	Natural growth has been maintained along the arterial roads.
(xvii)	No additional or new path will be constructed inside the forest area for carrying out any activities related to the project work.	No additional or new path has been constructed inside the forest area for carrying out any activities related to the project work.


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(xviii)	The user agency shall submit the annual self-compliance report in respect of the above conditions to the State Government and to the concerned Regional Office of the Ministry regularly.	Latest Annual self compliance report for 2023-24 has been submitted by Joint Director (Industries) Distt Industries Centre, Una.
(xix)	Any other condition that the concerned Regional Office of this Ministry may stipulate, from time to time, in the interest of conservation, protection and development of forests & wildlife.	No other condition is imposed by the Regional Office of the Ministry of Environment & forest & Climate change since 2015.
(xx)	The User Agency and the State Government shall ensure strict compliance to provisions of all the conditions stipulated in the Stage-1 approval for which undertakings have been obtained from the project proponent and also compliance of Acts, Rules, Regulations and Guidelines, for the time being in force, as applicable to the project.	State forest department has ensured fulfilment of the conditions imposed in the stage -1 approval.

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12. That the answering respondent No.4 - the forest department has identified the 7781 trees of various species and classes comprising of Khair, Shisham and other broad leaves and they were marked and handed over to Himachal Pradesh State Forest Development Corporation Ltd. for cutting / removal during the years 2015-16 (03 lots) and 2016-17 (4 lots) from the diverted land in Village Pandoga (Upper) Uperla, Distt Una, H.P. The detail of these forest lots is enclosed as **Annexure R4/ XI & XII at Pg. No. 35 To Pg. No. 43 .**

13. That the answering respondent No.4, had proposed compensatory afforestation on the non forest land (Shamlat land) measuring 60.99 hectare. The non forest land (Shamlat land) was notified as Reserve Forest by Himachal Pradesh Government vide notification No. FFE- B-G(8)3/2004-Pt.-II dated Shimla 30th June 2015 (copy attached as **Annexure R4/XIII at Pg. No. 44 & Pg. NO. 45**) under Una Forest Division, Una to fulfil the stipulations given by the Government of India, according to the final approval in the present case. Thereafter, the said area 60.99 ha. was declared Reserve Forest.

14. That the Compensatory Afforestation scheme which was duly approved by MoEF & CC, the following activities were proposed to be undertaken (see as **Annexure R4/XIV. At Pg. No. 46 To Pg. No. 47):-**

Sr. No.	Name of Activity	Proposed Expenditure (Rs/-)
1.	Plantation over 61 ha.	49,95,900/-


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2.	Soil conservation works	18,30,000/-
3.	Lantana Eradication	9,15,000/-
	Total	77,40,900/-

15. That the Compensatory Afforestation has been carried out in the proposed area during 2016-17 and the detail of which is annexed as Annexure R4/XV at Pg. No. 48 to Pg. No. 50 (Plantation Brochure for the year 2016-17):-

Year of plantation	Name of area	Area (Ha)	No. of plants planted
2016-17	R.F. Badhera	5.03	5500
-do-	R.F. Polian Beet (Tibbian)	5.00	5544
-do-	R.F. Bhadsali (Jungle Bhadsali)	15.00	16500
-do-	R.F. Ispur (Ispur Uperla)	12.00	13200
-do-	R.F. Lam	9.00	9900
-do-	R.F. Behdala(Chokhyal)	4.66	5126
--do-	R.F. Basal(Thakurdwara)	10.3	11330
	Total:	60.99	67100

16. That It is pertinent to mention here that the following expenditure has been incurred as per the Compensatory Afforestation scheme till July, 2024, details given as under:-


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Sr. No.	Name of Activity	Proposed Expenditure (Rs/-)
1.	Plantation 61 ha.	45,38,141/-
2.	Soil conservation works	4,00,000/-
3.	Lantana Eradication	0
	Total	49,38,141/-

17. That the inspection and spot visits were made by the answering respondent No.4, the Forest Department of HP in the compensatory afforestation (which is declared reserved forest) the planted saplings / trees in the same area have been minutely checked by the answering respondent No.4 , the Forest Department of HP through it subordinate officers/officials of Una Forest division time to time and recently September, 2024 and the survival percentage has been assessed. The random samples were laid down to assess the survival percentage. The results of survival assessment as recorded on the spot, the detail of the same is given as below:-

Name of area	Area in (Ha)	Current Survival %age of plants
R.F. Badhera	5.03	77
R.F. Polian Beet (Tibbian)	5.00	71
R.F. Ispur(Ispur Uperla)	12.00	79
R.F. Lam	9.00	74
R.F. Bhadsali (Jungle Bhadsali)	15.00	58

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R.F. Behdala(Chokhyal)	4.66	75
R.F. Basal(Thakurdwara)	10.3	70.8

(Inspection notes and photographs of the areas are enclosed as **Annexure R4/XVI at Pg. No. 51 To Pg. No. 82**)

It is further pertinent to mentioned here that the regular yearly maintenance is being carried out and planting of new plants in the compensatory afforestation areas is being carried out every years in rainy season and the answering respondent No. 4 , the Forest Department of HP is using the funds of the compensatory afforestation.

The above reply is prepared by the answering respondent No.4, the Forest Department, as per the record of the answering department and the same is submitted in response to clarify the query put by this Hon'ble Court for clarification, hence the same is being submitted for the kind perusal of this Hon'ble Tribunal and for Kind consideration of your Lordships.

Respondent No.4

(Dr. Pavnesh Kumar) IFS
 Pr. Chief Conservator of Forests (HoFF)
 Himachal Pradesh, Shimla-1
 Principal Chief Conservator of Forests (HoFF)
 Himachal Pradesh, Shimla-171001

Through Counsel

Abstract of the trees standing on land (60 Ha.) which was proposed for Transfer in favour of Industry Department for the establishment of Industry Area in Village ^{UPPDA} Pandoga Tehsil and Distt. Una H.P.

Green Standing Fit (GSF)

S.N.	Species	Classification								Total
		V	IV	III	IIA	IIB	IA	IB	IC	
1	Khair (<i>Acacia Catechu</i>)	5095	612	59	2	0	0	0	0	5768
	Vol. in Cum	259.845	120.564	26.668	1.442	0	0	0	0	408.519
2	Shisham (<i>Delbergia Sissoo</i>)	265	62	11	1	0	0	0	0	339
	Vol. in Cum	16.96	10.912	5.137	0.977	0	0	0	0	33.986
3	B.L. (<i>Emblica Officinalis</i> , <i>Cassia Fistula</i> , <i>Albizzia Lebbek</i> , <i>Bombx Ceiba</i> etc.)	2825	520	62	7	1	0	0	0	3417
	Vol. in Cum	358.775	165.36	51.77	12.39	3.03	0	0	0	591.323
4	Chahl (<i>Anogeissus Latifolia</i>)	47	5	0	0	0	0	0	0	52
	Vol. in Cum	5.969	0.895	0	0	0	0	0	0	6.864
Total Trees =										9574

Dry Standing Fit and Fallen etc

S.N.	Species with Botanical Name	Classification								Total
		V	IV	III	IIA	IIB	IA	IB	IC	
1	Khair (<i>Acacia Catechu</i>)	49	12	3	0	0	0	0	0	64
	Vol. in Cum	2.499	2.364	1.356	0	0	0	0	0	6.219
2	Shisham (<i>Delbergia Sissoo</i>)	6	11	1	0	0	0	0	0	18
	Vol. in Cum	0.384	1.936	0.467	0	0	0	0	0	2.787
3	B.L. (<i>Emblica Officinalis</i> , <i>Cassia Fistula</i> , <i>Albizzia Lebbek</i> , <i>Bombx Ceiba</i> etc.)	8	2	0	0	0	0	0	0	10
	Vol. in Cum	1.016	0.636	0	0	0	0	0	0	1.652
4	Chahl (<i>Anogeissus Latifolia</i>)	0	0	0	0	0	0	0	0	0
	Vol. in Cum	0	0	0	0	0	0	0	0	0
Total Trees =										92

251 no. Khair sapling and 13 no. Kinnu Sapling also standing in th is Land.

[Signature]
G. S. R. / 405/1-I

[Signature] Mr.
B. O. Landaf

[Signature]
24/07/2017

[Signature]
Range Forest Officer
Una Forest Range, Una
Phone: 01975-225036

[Signature]
Divisional Forest Officer
Una Forest Division, Una

Full Title of the project: Establishment of State of Art Industrial Area in village Pandoga Uperla, Tehsil Haroli, Distt. Una (HP).

File No. _____

Date of Proposal: _____

CHECK LIST SERIAL NUMBER :- 15

SITE INSPECTION REPORT NOT BELOW THE RANK OF DCF/DFO
(For the forest land to be diverted under FCA)

A proposal has been received by this office from Deputy Director, Industries, Distt. Industry Centre, Una (HP) for diversion (under FCA- 1980) of 60.29.20 ha of forest land for non-forestry purpose. The subject envisages the use of forest land for Establishment of State of Art Industrial area in village Pandoga Uperla. The site inspection of the land involved in the proposal has been done by me on dated 31-01-2014.

2. On inspection of the site, it is found that the land required by the User Agency is a forest area forest measuring 60.29.20 ha.

3. The requirement of forest land as proposed by the user Agency in col. No. 2 of part-I is unavoidable and is barest minimum required for the project.

4. Whether any rare/endangered/unique species of flora and fauna found in the area. If so, the details thereof. -No-

5. Whether any protected archaeological/heritage site/ defence establishment or any other important monument is located in the area. If so, the details thereof with NOC from Competent authority. -No-

6. (a) The User agency has not violated the provisions of Forest (Conservation) Act, 1980 and no work has been started without proper sanction.

(b) It has been found that the user agency has violated the provisions of Forest (conservation) Act, 1980, Indian Forest Act, 1927/any other Forest Act. A detailed report as per para 1.9 of chapter I, part-C of Handbook of Forest (Conservation) Act, 1980 is attached.

(Note: Whether of the above is applicable should be shown in bold letters)

Specific recommendation for acceptance or otherwise of the proposal.
Recommended.

Place: Una

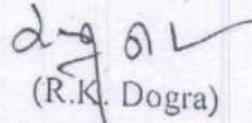
Date: _____

Signature

Name

Designation

Office seal


(R.K. Dogra)

Divisional Forest Officer,
Una Forest Division, Una

CHECK LIST SERIAL NUMBER: - 15

SITE INSPECTION REPORT OF CONSERVATOR OF FORESTS HAMIRPUR, H.P.

(For the Forest Land to be diverted under FCA)

A proposal has been received by this office from General Manager, Distt. Industries Centre, Una, H.P. through DFO Una for diversion (under FCA-1980) of 60.29.20 ha of forest land for non-forestry purpose. The subject envisages the use of forest land for establishment of State of Art Industrial Area in village Pandoga Uperla. The site inspection of the land involved in the proposal has been done by me on dated 14-8-2014.

2. On inspection of the site, it is found that the land required by the user agency is Shamlat Govt land (for common use) area measuring 60.29.20 ha but by appearance it is forest. The vegetation of the area consists of Khair (Acacia catechu), Lannea, Acacia nilotica, Cassia fistula, Lantana camara, Carissa, Wild zizyphus etc spread all over the area.

3. The requirement of forest land as proposed by the user agency in Col. 2 of part-I is unavoidable and is barest minimum required for the project.

4. Whether any rare/ endangered/unique species of flora and fauna found in the area. If so, the details thereof. - NIL-

5. Whether any protected archaeological/heritage site/defence establishment or any other important monument is located in the area. If so, the details thereof with NOC from competent authority. -NIL-

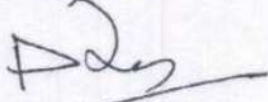
6. The user agency has not violated the provisions of Forest (Conservation) Act, 1980 and no work has been started without proper sanction.

Specific recommendation for acceptance or otherwise of the proposal.
Case is recommended for diversion of Forest land under FCA, (1980).

Place.....Una.....

Date.....14.8.14.....

Conservator of Forests
Hamirpur Forest Circle
Hamirpur (H.P.)


Pradeep Thakur, IFS
Conservator of Forests,
Hamirpur Forest Circle,
Hamirpur, H.P.
Tel.No.01972-223217

MINUTES OF THE FOREST ADVISORY COMMITTEE (FAC) MEETING HELD
ON 20th - 21st October, 2014

[T.C. Nautiyal, AIG(FC)]
(Total 2 Pages)

Agenda Item No.1

F.No. 8-91/2014-FC

Diversion of 60.2920 ha of forest land in favour of General Manager, District Industries Centre Una, H.P. for the establishment of State of Art Industrial Area in village Pandoga Uperla dist. Una, within the Jurisdiction of Una Forest Division, Distt. Una, Himachal Pradesh.

The FAC discussed the above proposal and noted as below:

1. The legal status of the forest land proposed for diversion is Un-classed forest as per Supreme Court Judgment dated 12.12.1996.
2. The density of vegetation in the area proposed for diversion is 0.21.
3. About 9930 trees of all girth classes are required to be felled.
4. Proposed area does not fall in any Wildlife Sanctuary/National Park. It is not important from the wildlife point of view.
5. The area is not part of protected archaeological / heritage site / defence establishment or any other important monument is located in the area.
6. No violation of FC Act 1980 has been reported and the requirement of land is barest minimum and unavoidable.
7. Clearance under the Environment protection Act, 1986 is required for the project.
8. Compensatory Afforestation has been proposed over equivalent community land (Shamlat land). Shamlat land in the State of Himachal Pradesh is community land which is deemed forest land. This can be accepted for CA as per para 3.2(i) of the FC Guidelines.
9. Map showing non-forest area identified for compensatory afforestation is submitted but the Differential GPS map of the area being identified for CA and the area being diverted has not been submitted.
10. Compensatory afforestation scheme for 7 years including species to be planted, cost structure has been submitted the CA will be raised in 8 patches. Each patch is equivalent or more than five ha.
11. Total financial outlay for compensatory afforestation scheme is Rs. 94,82,603/-.

Nautiyal

- 12. Certificates from concerned deputy Conservator of Forests regarding suitability of area identified for compensatory afforestation and from management point of view, is submitted.
- 13. Compliance of Scheduled Tribe and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 has been submitted in accordance with the MoEF&CC advisory dated 3.08.2009 on 20.10.2014..
- 14. The project proponent has submitted undertakings to bear the cost of CA and NPV and addl NPV if so determined by the final decision of the Hon'ble Supreme Court of India.
- 15. The State Government has recommended the proposal.

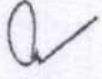
After detailed discussion on the proposal, the FAC recommended the proposal with general conditions and standard conditions and following additional condition.

The Shamlat land proposed for ^{CA} ~~diversion~~ will be declared as Reserve Forest under IFA 27 as per para 3.2(i) of the FC Guidelines.


The committee also recommended that only after receipt of the following information from State Government approval of the competent authority in the Ministry shall be solicited.

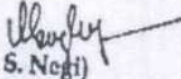
- i. Differential GPS map showing Geo-referenced boundary in shape file of the deemed forest area being diverted and shamlat (community land) land proposed for CA plantation duly authenticated by the competent authority in the State Government.

Not present
(C.N. Pandey)
Addl Commr
(Min of Agr)
Member

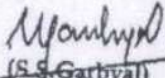

(Ramesh K. Dave)
Member


(Chaltrasi Deochand
Pawar)
Member


(Dr. Mohammad
Firoz Ahmed)
Member

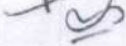

(M. S. Negi)
IGF (FC)
Member-Secretary


Not present
(A.K. Srivastava)
ADGF(FC)
Member


(S.S. Garbyal)
DGF & SS

Encl. No. 5434-35 dated 27/10/14

Copy is forwarded to DFO Uma for information and further necessary action. He is requested to go through the conditions as imposed by FAC above and compliance be reported to this office accordingly.

Copy to G.M. Distl. Industries Centre Uma Distl. Uma for information & similar action. 
C.F. Hemirpur

R/K  1508
11/21/14

(2)

Annexure R 4-V

F. No. 8-91/2014 - FC
Government of India
Ministry of Environment, Forests and Climate Change
(Forest Conservation Division)

Indira Paryavaran Bhawan,
Aliganj, Jorbagh Road
New Delhi - 110003
Date: 19th March, 2015

To
The Principal Secretary (Forests),
Government of Himachal Pradesh,
Shimla.

Sub: Diversion of 60.2920 ha of forest land in favour of General Manager, District Industries Centre Una, H.P. for the establishment of State of Art Industrial Area in villa Pandoga Uperla Distt. Una, within the Jurisdiction of Una Forest Division, Distt. Una, Himachal Pradesh.

Sir,

I am directed to refer to the State Government's letter No. Ft. 48-2797/2014 (FCA) dated 18.09.2014 on above mentioned subject seeking prior approval of the Central Government under Section-2 of the Forest (Conservation) Act, 1980 and subsequent letter No. Ft. 48-2797/2014 (FCA) dated 02.01.2015, forwarding information/documents, as sought by the Ministry. Proposal of the State Government, along with the subsequent information/documents furnished by the State Government was examined by the Forest Advisory Committee constituted under Section-3 of the Forest (Conservation) Act, 1980.

After careful examination of the proposal of the State Government and on the basis of the recommendation of the Forest Advisory Committee, the Central Government hereby conveys the 'in-principle' approval for diversion of 60.2920 ha of forest land in favour of General Manager, District Industries Centre Una, H.P. for the establishment of State of Art Industrial Area in village Pandoga Uperla Distt. Una, within the Jurisdiction of Una Forest Division, Distt. Una, Himachal Pradesh subject to fulfilment of the following conditions:

- (i) Legal status of the diverted forest land shall remain unchanged;
- (ii) Compensatory afforestation over the equivalent Shamlat land (community land) shall be raised and maintained by the State Forest Department at the cost of the User Agency;
- (iii) The land identified for the purpose of CA shall be clearly depicted on a Survey of India toposheet of 1:50,000 scale.
- (iv) The Shamlat land identified for raising compensatory afforestation shall be transferred and mutated in favour of the State Forest Department before issue of the Stage-II clearance;
- (v) The Shamlat land transferred and mutated in favour of the State Forest Department shall be notified by the State Government as RF under Section-4 or PF under Section-29 of the Indian Forest Act, 1927 or under the relevant Section(s) of the local Forest Act, 1927

J. Chahal

latest within a period of six months from the date of issue of Stage-II approval. The Nodal Officer shall report compliance in this regard along with a copy of the original notification declaring the non-forest land under Section 4 or Section 29 of the Indian Forest Act, 1927, as the case may be, within the stipulated period to the Central Government for information and record;

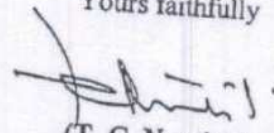
- (vi) The User Agency shall transfer the cost of raising and maintaining the compensatory afforestation, at the current wage rate, to the State Forest Department. The scheme may include appropriate provision for anticipated cost increase for works scheduled for subsequent years;
- (vii) The State Government shall charge the Net Present Value (NPV) of the forest land being diverted under this proposal from the User Agency as per the orders of the Hon'ble Supreme Court of India dated 28.03.2008, 24.04.2008 and 09.05.2008 in Writ Petition (Civil) No. 202/1995 and the guidelines issued by this Ministry vide its letter No. 5-3/2007-FC dated 05.02.2009 in this regard;
- (viii) At the time of payment of the Net Present Value (NPV) at the then prevailing rate, the User Agency shall furnish an undertaking to pay the additional amount of NPV, if so determined, as per the final decision of the Hon'ble Supreme Court of India;
- (ix) All the funds received from the user agency under the project, except the funds realized for regeneration/ demarcation of safety zone, shall be transferred to Ad-hoc CAMPA in the Saving Bank Account pertaining to the State concerned;
- (x) The User Agency shall obtain the Environment Clearance as per the provisions of the Environmental (Protection) Act, 1986, if required;
- (xi) No labour camp shall be established on the forest land;
- (xii) The User Agency shall provide fuels preferably alternate fuels to the labourers and the staff working at the site so as to avoid any damage and pressure on the nearby forest areas;
- (xiii) The boundary of the diverted forest land shall be demarcated on ground at the project cost, by erecting four feet high reinforced cement concrete pillars, each inscribed with its serial number, forward and back bearing and distance from pillar to pillar;
- (xiv) The layout plan of the proposal shall not be changed without the prior approval of the Central Government.
- (xv) The forest land shall not be used for any purpose other than that specified in the proposal;
- (xvi) The forest land proposed to be diverted shall under no circumstances be transferred to any other agency, department or person without prior approval of the Central Government;
- (xvii) No damage to the flora and fauna of the adjoining area shall be caused;
- (xviii) Any tree felling shall be done only when it is unavoidable and that too under strict supervision of the State Forest Department.
- (xix) Felling shall be done only in built up area and bare minimum felling shall be permitted in other non-built up areas. Felling of trees before the start of construction should be verified by the concerned DFO.

(23)

- (xx) In case of blank areas along the roads planting of trees should be done in at least 5 meter wide strip.
- (xxi) Only built up area should be fenced so that other areas are available for free movement of animals.
- (xxii) Along the arterial roads, natural forests should be maintained.
- (xxiii) No additional or new path will be constructed inside the forest area for carrying out any activities related to the project work.
- (xxiv) The user agency shall submit the annual self-compliance report in respect of the above conditions to the State Government and to the concerned Regional Office of the Ministry regularly.
- (xxv) Any other condition that the concerned Regional Office of this Ministry may stipulate, from time to time, in the interest of conservation, protection and development of forests & wildlife; and
- (xxvi) The User Agency and the State Government shall ensure compliance to provisions of the all Acts, Rules, Regulations and Guidelines, for the time being in force, as applicable to the project.

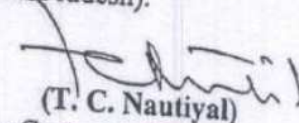
After receipt of the compliance report on the fulfilment of the above mentioned conditions from the State Government, formal approval will be considered in this regard under Section-2 of the Forest (Conservation) Act, 1980. The transfer of forest land to the User Agency shall not be affected by the State Government till formal orders approving the diversion of forest land are issued by the Central Government.

Yours faithfully


(T. C. Nautiyal)
Assistant Inspector General of Forests

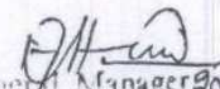
Copy to:

1. The Principal Chief Conservator of Forests, Government of Himachal Pradesh, Shimla.
2. The Addl. PCCF (Central), Regional Office, Chandigarh.
3. The Nodal Officer (FCA), Office of the PCCF, Government of Himachal Pradesh, Shimla.
4. User Agency (General Manager, Distt Industries Centre, Una, Himachal Pradesh).
5. Monitoring Cell, FC Division, MoEF, New Delhi.
6. Guard File.


(T. C. Nautiyal)
Assistant Inspector General of Forests

Encl no: Ind/Dev/IA/Pandoga/FCA-692 dated: -20/3/2015
Forwarded to:

1. Deputy Commissioner, Una for information please.
2. D.F.C Una, for information & n/a please. He is also requested to convey the amount to be deposited for CA.


General Manager 20/3/2015
Distt. Industries Centre
UNA (H.P.)

No. Ind/U/Dev/IA/Pandoga-755
 Office of the General Manager,
 Distt. Industries Centre, Una HP.
 Dated;-Una, the 12-6-2015.

To

The Divisional Forest Officer,
 Una HP.

Subject:-

Diversion of Forest Land measuring 60-29-20 Hect for setting up
 Industrial Area in Pandoga.

Sir,

Please refer to your office endst No.3570-71 dated 6.6.2015 vide which
 you have suggested to deposit funds through RTGS in place of combined cheque

Now, as per the discussion held on 11.6.2015 please find enclosed
 herewith the following cheques in favour of DFO, Una.

1. Cheque No. 048230 dated 11.6.2015 for Rs. 26,65,217/-
2. Cheque No. 048231 dated 11.6.2015 for Rs. 17,41,703/-
3. Cheque No. 048233 dated 11.6.2015 for Rs. 1,93,83,399/-

It is also stated that an amount of Rs. 77,40,900/- & 5,09,46,740/- has
 been sent through RTGS in A/C no. SB01025210 Corporation Bank , Lodhi Complex
 New Delhi-110003.

Encl ; as above.

Yours Faithfully,

(Tilak Raj Sharma)
 Dy. Director Industries, 11/6
 Distt. Industries Centre,
 Una HP. R
 dated:-

Endst No. Innd/U/Dev/IA/Pandoga-
 Copy to:-

The Conservator of Forest, Hamirpur with reference to his office letter No. 1866 dated
 5.6.2015 for information please.

(Tilak Raj Sharma),
 Dy. Director Industries,
 Distt. Industries Centre,
 Una HP.

P
 12/6
 27/6
 12/6.

File No. 8-91/2014-FC
Government of India
Ministry of Environment, Forests and Climate Change
(Forest Conservation Division)

Indira Paryavaran Bhawan,
Aliganj, Jorbagh Road,
New Delhi - 110003.
Dated: 21st July 2015

To

The Principal Secretary (Forests),
Government of Himachal Pradesh,
Shimla.

Sub: Diversion of 60.2920 ha of forest land in favour of General Manager, District Industries Centre Una, H.P. for the establishment of State of Art Industrial Area in village Pandoga Uperla Distt. Una, within the jurisdiction of Una Forest Division, Distt. Una, Himachal Pradesh - regarding.

Sir,

I am directed to refer to the State Government of Himachal Pradesh's letter no. No. Ft. 48-2797/2014 (FCA) dated 18.09.2014 on above mentioned subject seeking prior approval of the Central Government under Section-2 of the Forest (Conservation) Act, 1980. After careful examination of the proposal by the Forest Advisory Committee constituted under Section-3 of the said Act, 'in-principle' approval was granted vide this Ministry's letter of even number dated 19.03.2015 subject to fulfillment of certain conditions prescribed therein. The State Government has furnished compliance report in respect of the conditions stipulated in the 'in-principle' approval and has requested the Central Government to grant final approval.


In this connection, I am directed to say that on the basis of the compliance report furnished by the Nodal Officer - cum- Addl. PCCF (FCA), Government of Himachal Pradesh vide his letter no. Ft. 48-2797/2014(FCA) dated 7th July, 2015, final approval of the Central Government is hereby granted under Section-2 of the Forest (Conservation) Act, 1980 for diversion of 60.2920 ha of forest land in favour of General Manager, District Industries Centre Una, H.P. for the establishment of State of Art Industrial Area in village Pandoga Uperla Distt. Una, within the jurisdiction of Una Forest Division, Distt. Una, Himachal Pradesh subject to fulfillment of the following conditions:

- (i) Legal status of the diverted forest land shall remain unchanged;
- (ii) Compensatory afforestation over 60.9599 ha of Shamlat land transferred and mutated in favour of the State Forest Department and notified by the State Government as RF under Section-20 of the Indian Forest Act, 1927 vide Government of Himachal Pradesh notification No. FFE-B-G (8)-3/2004-Pt-II dated 30th June 2015 shall be raised and



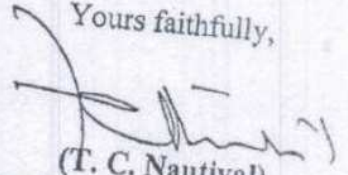
maintained by the State Government as per approved CA Scheme from the funds already provided by the user agency.

- (iii) The User Agency shall pay the additional amount of NPV, if so determined, as per the final decision of the Hon'ble Supreme Court of India;
- (iv) The User Agency shall obtain the Environment Clearance as per the provisions of the Environmental (Protection) Act, 1986, if required;
- (v) No labour camp shall be established on the forest land;
- (vi) The User Agency shall provide fuels preferably alternate fuels to the labourers and the staff working at the site so as to avoid any damage and pressure on the nearby forest areas;
- (vii) The boundary of the diverted forest land shall be demarcated on ground at the project cost, by erecting four feet high reinforced cement concrete pillars, each inscribed with its serial number, forward and back bearing and distance from pillar to pillar;
- (viii) The layout plan of the proposal shall not be changed without the prior approval of the Central Government.
- (ix) The forest land shall not be used for any purpose other than that specified in the proposal;
- (x) The forest land proposed to be diverted shall under no circumstances be transferred to any other agency, department or person without prior approval of the Central Government;
- (xi) No damage to the flora and fauna of the adjoining area shall be caused;
- (xii) Any tree felling shall be done only when it is unavoidable and that too under strict supervision of the State Forest Department.
- (xiii) Felling shall be done only in built up area and bare minimum felling shall be permitted in other non-built up areas. Felling of trees before the start of construction should be verified by the concerned DFO.
- (xiv) In case of blank areas along the roads planting of trees should be done in at least 5 meter wide strip.
- (xv) Only built up area should be fenced so that other areas are available for free movement of animals.
- (xvi) Along the arterial roads, natural forests should be maintained.
- (xvii) No additional or new path will be constructed inside the forest area for carrying out any activities related to the project work.
- (xviii) The user agency shall submit the annual self-compliance report in respect of the above conditions to the State Government and to the concerned Regional Office of the Ministry regularly.
- (xix) Any other condition that the concerned Regional Office of this Ministry may stipulate, from time to time, in the interest of conservation, protection and development of forests & wildlife.



(xx) The User Agency and the State Government shall ensure strict compliance to provisions of all the conditions stipulated in the Stage-I approval for which undertakings have been obtained from the project proponent and also compliance of Acts, Rules, Regulations and Guidelines, for the time being in force, as applicable to the project.

Yours faithfully,

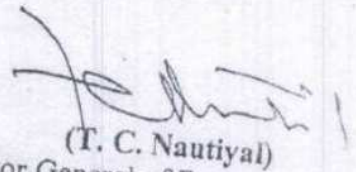


(T. C. Nautiyal)

Sr. Assistant Inspector General of Forests

Copy to:-

1. The Principal Chief Conservator of Forests, Government of Himachal Pradesh, Shimla.
2. The Addl. PCCF (Central), Regional Office, Dehradun.
3. The Nodal Officer (FCA), O/o the PCCF, Government of Himachal Pradesh, Shimla.
4. User Agency (General Manager, District Industries Center, Una (HP).
5. Monitoring cell, FC Division, MoEF&CC, New Delhi.
6. Guard File.



(T. C. Nautiyal)

Sr. Assistant Inspector General of Forests

File No.- FFE-B-F(2)-9/2015

वन विभाग

Order

Dated Shimla-171002, the 21-08-2015

Subject:- **Diversion of 60.29.20 ha of forest land in favour of General Manager, District Industries Centre Una, H.P. for the establishment of State of Art Industrial Area in village Pandoga Uperla Distt. una, within the jurisdiction of Una Forest Division, Distt. H.P.**

Consequent upon the final approval granted by the Ministry of Environment Forests & CC, Govt. of India vide their letter No.F.No.8-91/2014-FC dated 21st July, 2015. Governor, Himachal Pradesh is pleased to issue sanction order under Section -2 of the Forest (Conservation) Act, 1980, for Diversion of 60.29.20 ha of forest land in favour of General Manager, District Industries Centre Una, H.P. for the establishment of State of Art Industrial Area in village Pandoga Uperla Distt. Una, H.P. within the jurisdiction of Una Forest Division, subject to the fulfilment of following conditions:-

- i Legal status of the diverted forest land shall remain unchanged;
- ii The Compensatory Afforestation (CA) 60.95.99 ha of Shamlat land transferred and mutated in favour of the State Forest Department and notified by the State Government as Reserve Forests(RF) under Section-20 of the Indian Forest Act, 1927 vide Government of Himachal Pradesh notification No. FFE-B-G(8)-3/2004-Pt.-II dated 30th June 2015 & Corrigendum Notification No. FFE-B-A(3)-3/2015 dated 19-08-2015 shall be raised and maintained by the user agency.
- iii The User Agency shall pay the additional amount of NPV, if so determined, as per the final decision of the Hon'ble Supreme Court of India;
- iv The User Agency shall obtain the Environment Clearance as per the provisions of the Environmental (Protection) Act, 1986, if required;
- v No labour camps shall be established on the forest lands;
- vi The User Agency shall provide fuels preferably alternate fuels to the labourers and the staff working at the site so as to avoid any damage and pressure on the nearby forest areas;
- vii The boundary of the diverted forest land shall be demarcated on ground at the project cost, by erecting four feet high reinforced cement concrete pillars, each inscribed with its serial number, forward and back bearing and distance from pillar to pillar;
- viii The layout plan of the proposal shall not be changed without the prior approval of the Central Government;
- ix The forest land shall not be used for any purpose other than that specified in the proposal;
- x The forest land proposed to be diverted shall under no circumstances be transferred to any other agency, department or person without prior approval of the Central Government;
- xi No damage to the flora and fauna of the adjoining area shall be caused;
- xii Any tree felling shall be done only when it is unavoidable and that too under strict supervision of the State forest Department.

Contd./2

- (29)
- xiii Felling shall be done only in built up area and bare minimum felling shall be permitted in other non-built up areas. Felling of trees before the start of construction should be verified by the concerned DFO.
 - xiv In case of blank areas along the roads planting of trees should be done in at least 5 meter wide strip.
 - xv Only built up area should be fenced so that other areas are available for free movement of animals.
 - xvi Along the arterial roads, natural forests should be maintained.
 - xvii No additional or new path will be constructed inside the forest area for carrying out any activities related to the project work.
 - xviii The user agency shall submit the annual self-compliance report in respect of the above conditions to the State Government and to the concerned Regional Office of the Ministry regularly.
 - xix Any other condition that the concerned Regional Office of this Ministry may stipulate, from time to time, in the interest of conservation, protection and development of forests & wildlife.
 - xx The User Agency and the State Government shall ensure strict compliance to provisions of all the conditions stipulated in the Stage-I approval for which undertakings have been obtained from the project proponent and also compliance of Acts, Rules, Regulations and guidelines, for the time being in force, as applicable to the project.
 - xxiii The Ministry may revoke/suspend this approval if implementation of any of the above conditions is not found satisfactory. Forest department will ensure fulfillment of these conditions.
 - xxiv A lease- deed of the forest land shall be executed by the User Agency with Collector-cum- Deputy Commissioner, District Una, H.P., if applicable under Lease Rules of the State Government.

By Order

(Tarun Shridhar)
Addl. Chief Secretary (Forests) to the
Government of Himachal Pradesh.

Endst. No FFE-B-F(2)-9/2015 (FCA) Dated, Shimla-171001 the, 21-08-2015
Copy is forwarded to :-

1. Additional Director General of Forests, MoEF, Paryavaran Bhawan, Aliganj, Jorbagh Road, New Delhi - 110003.

2. Additional Principal Chief Conservator of Forests, Regional Office, Dehradun, Pearson Road, New Forest, Dehradun.

3. Sr. Assistant Inspector General of Forests w.r.t his letter dated 21-07-15 referred as above.

4. The Nodal Officer-cum Addl. PCCF (FCA) O/o PCCF (HoFF), Talland Shimla.

5. The Pr.CCF (HoFF) with the request to ensure compliance of all conditions contained in the above order.

6. The Deputy Commissioner, Una, Distt., Una, Himachal Pradesh.

7. The CF, Hamirpura/ DFO Una, Forest Division, Distt., Una, H.P.

8. General Manager, District Industries Centre Una, H.P.

9. Guard File.

(Sat Pal Dhiman)
Deputy Secretary (Forests) to the
Government of Himachal Pradesh.
0177-2621874

(P.T.O.)

(20)

Answer R4-IX

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 4/202125228206742

नाम : ईसपुर (उप-तहसील)
कालिकापुर : ईसपुर प्रथम
पञ्जाब वत : पञ्जाबीया प्रथम

नाम : cxbcvxb
पिता/पति : cvbcxv

खेद नं. : 195

मोहल : उप मोहल पञ्जाबीया उपरला

साल : 2017-2018

रकबा ईकाई. है-आ-से

नकल शुल्क : 1.00
सेवा शुल्क : 40
कुल शुल्क : 41

खेद नं.	खेतीनी नं.	नाम मात्तिक व एहवाल	नाम काहतकार व एहवाल	नाम चार व दीगर वसायल आबयाधी	नम्बर खसरा हाल	रकबा हर खेत व जिलान खाता मय किस्म अराजी	हिस्सा या पैमाना इकीयत व तरीका बाछ	कैफियत
1	2							
10 मिन	24 मिन	सरकार हिमाचल प्रदेश	कला अद्योग विभाग (हि.प्र.) (State of Art Industrial Township)					
9 म.	655				2835	02-28-14 इंजर कटौम	रकबा व एहवाल खेद नं.(1)	नं.ई. कि.ई. 562 रिकवा 618 रिकवा
473								नोट : एम्प राट शेजानवा जाबराती नं0 94 डिनक 12- 11-1999 नम्बरन शराग
स्वगत खेद नं.	(1)							18,48,788,789,790. 781,792,804,805. 806,808,808,906. 936,1051,1052. 1069,1070,1076. 1077,1078,1084. 1085,1086,1088. 1089,1093,1094. 1095,1096,1098. 1103,1104,1112. 1115,1117,1124. 1126,1127,1130. 1132,1182,1184. 1185,1234,1243. 1353,1405,1405. 1418,1443,1458. 1771,1979,2047.
0.00								
मान								
0.00								
स्पाई								
0.00								

774

निकनट : हिमाचल प्रदेश - शिमला

दिनांक: 20-Jul-2024

पृष्ठ संख्या: 1

(31)

1	2	3	4	5	6	7	8	9
								2502, 2745/1, 2857,
								2858, 2892, 2893/1,
								2947, 2950, 2951,
								2952, 2953, 2954,
								2955, 2956, 2957,
								2958, 2965, 2970,
								2976, 2977, 3018,
								3036, 3055, 3065,
								3080, 3099, 3127/1,
								3128, 3129, 3130,
								3131, 3132, 3136,
								3150/1, 3156, 1244,
								1257, 1263, 1265,
								1269, 1345, 1347,
								1348, 1349, 1352,
								1355, 1356, 1358,
								1359, 1360, 1364,
								1365, 1366, 1367,
								1368, 1374, 1375,
								1376, 1415, 1416,
								1419, 1432, 1433,
								1434, 1435, 2753,
								2823, 2832, 2833,
								2834, 2835, 2837,
								2920, 2921, 2931,
								2932, 3049, 3004,
								3190, 3192, 3194,
								3195, 1264, 1270,
								1346, 1420, 1423,
								1426, 1670, 1671,
								2893, 2897, 2909,
								2941, 993, 994, 995,
								995/1, 1636, 1648,
								2982, 2983, 2985/1,
								2986, 2988, 3007,

निर्देश : विभाजन प्रदेश - विमान

दिनांक: 20-11-2024

32

जिल्हा : विभाजन प्रदेश - विमान

दिनांक: 20-Jul-2024

1	2	3	4	5	6	7	8	9
								3007/1, 3008, 3016
								जिल्हा 162 ताददी 155-77-
								91 ही 0 प्रति से करे
								पुणे का विमान तब रवाना व
								परवाना का विमान विमान
								वहेर सरकार को जीए मंगे है।
								नोट-रफ्तार रात रोजनास्ता
								वसुधायी मयार 350 दिनक
								18-05-2007 के अनुसार
								नयार ससत 1076, 1077,
								1078, 1081, 1085,
								1086, 1088, 1095,
								1096, 1098, 1103,
								1269, 1345, 1347,
								1348, 1349, 1352,
								1355/1, 1357, 1368,
								111399, 1360, 1361,
								1362, 1363, 1394,
								1365, 1366, 1367,
								1368, 1374, 1375,
								1376, 1405, 1406,
								1415, 1416, 1419,
								2949, 3004, 3127/
								1, 3128, 3129,
								3130, 3131, 3132,
								3139, 3150/विमान 48
								रफ्तार 71-49-19/विमान
								विमान पूरा व नयार ससत
								1244, 1257, 1263,
								1265, 1355/2
								1432, 1433, 1434,
								1435, 2753, 2823,
								02832, 2833, 2834,
								2835, 2837, 2920,
								2921, 2931, 2932,

33

2	3	4	5	6	7	8	9
							3190, 3192, 3194, 3195 किता 24रकामा59- 39-32 ईस्ट आवादीत पूर शी शामिल किये गये है 872 तहसील मलकियत वॉट- वरकई नं. 980 तहसील मलकियत दखत खेत फता का सफर वारा 14561 रकाम आदी 0-02-25 है खाना कारत शी सफाई वना सरकार तहसील कर दिनांक 28-05-2019 का एकीकरण हो चुका है। नं. कि. सं. 622 तहसील मलकियत

Certified that this copy has been generated from the database of Revenue Department at
 Central Server- HP as accessed by the Lok Mitra Kendra 242253730012 on 20-July-2024
 दिनांक : सिमावल प्रदेश - शिमला

To Verify, enter the Copy No above Bar Code at
<https://himphoomlink.nic.in>
 For Validity Refer : Notice No:Rev-C/FY/10-1/2009 Dated 14-Feb-2011

दिनांक: 20-Jul-2024

पृष्ठ संख्या: 4



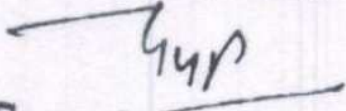
Handwritten signature

UNDERTAKING FOR PAYMENT OF ADDITIONAL AMOUNT OF NPV.

I, Tilak Raj Sharma, General Manager, Distt. Industries Centre, Una Distt. Una HP, hereby, undertake to pay additional amount of NPV, if so determined, as per the final decision of the Hon'ble Supreme Court of India.

Place; Una.

Date;- 2.9.2014.


General Manager,
Signature of user Agency
Distt. Industries Centre
UNA (H.P.)
2

(35)

No. 8332
H.P. Forest Department
Dated Una, the 15.09.2015
13.10.2015

Annexure R4 - XI

From:-

Divisional Forest Officer,
Una Forest Division Una.

To:-

Divisional Manager,
Forest Working Division Una.

Subject:-

Handing over of Green Lots for the year 2015-16

Sir,

Enclosed herewith the marking lists/Marking Abstract of Green Lot No. 1/FCA Pandoga/2015-16/Shisham/Khair/B.L to Lot No. 3/FCA Pandoga/2015-16/Shisham/Khair/B.L in respect of this Division for necessary action. You are requested to direct your concerned Assistant Manager, to take over the possession of above lots from Range Officer Una under proper receipt.

These lots are not to be worked on commercial basis and not royalty basis. The payment of these lots may be released in favour of Deputy Director (Industries), District Industry Centre Una and an amount of Rs. 10,000/- (Ten Thousands may be remitted with this office as Departmental Charges.

Encls:- As Above

Yours faithfully,

[Signature]
Divisional Forest Officer,
Una Forest Division Una, HP
Date 13/10/15

Endst.No. 8333

Copy alongwith copy of marking abstract of Green Lot.No. 1 to 3/FCA Pandoga/2015-16/Shisham/Khair/B.L is forwarded to C.F.Hamirpur for favour of information and necessary action please.

Encls:- As Above

[Signature]
Divisional Forest Officer,
Una Forest Division Una, HP
Date 13/10/15

Endst.No. 8334-35

Copy alongwith copy of marking abstract of Salvage Green Lot.No. 1 to 3/FCA Pandoga/2015-16/Shisham/Khair/B.L is forwarded to A.C.F.Una for favour of information and necessary action please. He is requested to carry out Mandatory inspection and submit his report to this office at an early date.

Copy alongwith copy of marking abstract of Green Lot.No. 1 to 3/FCA Pandoga/2015-16/Shisham/Khair/B.L is forwarded to R.O.,Una for information & necessary action. The lots may be handed to concerned Assistant Manager of HPSFDCL under proper receipt which may be sent to this office for record. Any variation may be intimated to this office.

Encls :- As Above.

[Signature]
Divisional Forest Officer,
Una Forest Division Una, HP

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H.P. Forest Department, Una Forest Division Una, Himachal Pradesh.
 Revised Lot No 1/FCA Pandoga/ 2015-16/Green Shisham/B.L./ Khair (Una Range)
 Classifications

Name of Forest/ Comp	Area in ha.	Species	Condition	V	IV	III	IIA	IIB	IA	IB & above	Total	Vol.(M3)
Industrial area Pandoga F		B.L.	Green	299	121	21	2	0	0	0	443	97.526
		Shisham	Green	79	15	1	0	0	0	0	95	8.163
		Khair	Green									
		Total	Green	377	65	11	0	0	0	0	453	37.004
		B.L.	D.F.	755	201	33	2	0	0	0	991	142.693
	Khair	D.F.	1	1	0	0	0	0	0	2	0.445	
	Total	D.F.	4	3	0	0	0	0	0	7	0.795	
				5	4	0	0	0	0	0	9	1.24
		B.L.	Total	300	122	21	2	0	0	0	445	97.971
		Shisham	Total	79	15	1	0	0	0	0	95	8.163
		Khair	Total	381	68	11	0	0	0	0	460	37.799
		G.Total		760	205	33	2	0	0	0	1000	143.933

21
 Divisional Forest Officer
 Una Forest Division Una, HP.

(37)

H.P. Forest Department, Una Forest Division Una, Himachal Pradesh.
 Revised Lot No 2/FCA Pandoga / 2015-16/Green Shisham/B.L./ Khair (Una Range)
 Classifications

Name of Forest/Comp	Area in ha.	Species	Condition	V	IV	III	IIA	IIB	IA	IB & above	Total	Vol.(M3)	
Industrial area Pandoga F 1		B.L.	G.S.F.	327	53	9	2	0	0	0	391	69.438	
		Shisham	G.S.F.	109	11	0	0	0	0	0	120	8.912	
		Khair	G.S.F.	427	51	4	0	0	0	0	482	33.632	
		Total	Green	863	115	13	2	0	0	0	993	111.982	
		B.L.	D.F.	2	0	0	0	0	0	0	2	0.254	
		Khair	D.F.	5	0	0	0	0	0	0	5	0.255	
		Total	D.F.	7	0	0	0	0	0	0	7	0.509	
		B.L.	Total	329	53	9	2	0	0	0	0	393	69.692
		Shisham	Total	109	11	0	0	0	0	0	0	120	8.912
		Khair	Total	432	51	4	0	0	0	0	0	487	33.887
	G.Total		870	115	13	2	0	0	0	0	1000	112.491	

Divisional Forest Officer
 Una Forest Division Una, HP.

H.P. Forest Department, Una Forest Division Una, Himachal Pradesh.
 Revised Lot No 3/FCA Pandoga / 2015-16/Green Shisham/B.L./ Khair (Una Range)
 Classifications

Name of Forest/Comp	Area in ha.	Species	Condition	Classifications										Total	Vol.(M3)
				V	IV	III	IIA	IIB	IA	IB & above	Total	Vol.(M3)			
Industrial area Pandoga 1		B.L.	G.S.F.	527	80	3	1	0	0	0	611	96.644			
		Shisham	G.S.F.	81	13	0	1	0	0	95	8.449				
		Khair	G.S.F.	342	17	4	0	0	0	363	22.599				
		Total	Green	950	110	7	2	0	0	0	1069	127.692			
	B.L.	D.F.	1	1	0	0	0	0	0	2	0.445				
	Shisham	D.F.	1	1	0	0	0	0	0	2	0.24				
	Khair	D.F.	7	1	0	0	0	0	0	8	0.554				
	Total	D.F.	9	3	0	0	0	0	0	12	1.239				
	B.L.	Total	528	81	3	1	0	0	0	613	97.089				
	Shisham	Total	82	14	0	1	0	0	0	97	8.689				
	Khair	Total	349	18	4	0	0	0	0	371	23.153				
	G.Total		959	113	7	2	0	0	0	1081	128.931				

Divisional Forest Officer
 Una Forest Division Una, HP.

Lot 2014
39

Annexure R4 - XII

No. 41
H.P. Forest Department
Dated Una, the 4/4/18
From:-
Divisional Forest Officer,
Una Forest Division Una.
To:-
Divisional Manager,
Forest Working Division Una.
Subject:-
Handing over of Green Lots for the year 2016-17.
Sir,

Enclosed herewith the **Marking lists/ Marking Abstracts** of Green :-i) Lot No. 1/FCA/Pandoga/Una/16-17 to Lot No. 4/FCA/Pandoga/Una/16-17 in respect of this Division for necessary action. You are requested to direct your concerned Assistant Manager, to take over the possession of above lots from Range Officer Una under proper receipt. **These lots are to be worked on commercial basis.** Payment of these lots is to be made to General Manager, District Industries Centre Una.

An amount of Rs. 20,000/- (Twenty Thousand) may be remitted with this office as Departmental Charges.

Encls:- As Above

Yours faithfully,

Divisional Forest Officer,
Una Forest Division Una, HP
Date 4/4/18

Endst.No. 42

Copy alongwith copy of **Marking Abstract** of Lot No. 1/FCA/ Pandoga/Una/16-17 to Lot No. 4/FCA/Pandoga/Una/16-17 is forwarded to C.F.Hamirpur for favour of information and necessary action please.

4. Copy alongwith copy of **Marking Abstract** of Lot No. 1/FCA/Pandoga/Una/16-17 to Lot No. 4/FCA/Pandoga/Una/16-17 is forwarded to General Manager, District Industries Centre Una for favour of information and necessary action please

Encls:- As Above

Endst.No. 43-45

Divisional Forest Officer,
Una Forest Division Una, HP
Date 4/4/18

Copy alongwith copy of **Marking Abstract** of Lot No. 1/FCA/Pandoga/Una/16-17 to Lot No. 4/FCA/Pandoga/Una/16-17 is forwarded to:-

1) A.C.F.Una for favour of information and necessary action please. He is requested to carry out Mandatory inspection and submit his report to this office at an early date.

2) R.O.Una for information & necessary action. The lots may be handed to concerned Assistant Manager of HPSFDCL under proper receipt which may be sent to this office for record. Any variation may be intimated to this office.

Encls :- As Above.

Divisional Forest Officer,
Una Forest Division Una, HP

40

H.P. Forest Department, Una Forest Division Una, Himachal Pradesh.
 Lot No 1/FCA Una/ 2016-17/Green Shisham/B.L./ Khair (Una Range)
 Classification:

Name of Forest/ Comp	Area in ha.	Species	Condition	V	IV	III	IIA	IIB	IA	IB & above	Total	Vol.(M3)	
Industrial area Pandoga		B.L.	G.S.F.	458	116	12	1	1	0	0	588	109.874	
		Shisham	G.S.F.	21	6	3	0	0	0	0	30	3.801	
		Khair	G.S.F.	515	59	4	0	0	0	0	578	39.696	
		Total	Green	994	181	19	1	1	0	0	1196	153.371	
		B.L.	D.F.	0	0	0	0	0	0	0	0	0	
		Shisham	D.F.	0	0	0	0	0	0	0	0	0	
		Khair	D.F.	4	0	0	0	0	0	0	0	4	0.204
		Total	D.F.	4	0	0	0	0	0	0	0	4	0.204
		B.L.	Total	458	116	12	1	1	0	0	0	588	109.874
		Shisham	Total	21	6	3	0	0	0	0	0	30	3.801
	Khair	Total	519	59	4	0	0	0	0	0	582	39.9	
	G.Total		998	181	19	1	1	0	0	0	1200	153.575	

Marking number 5482 to 6681/2015

Divisional Forest Officer
 Una Forest Division Una, HP.

Name of Forest/Comp	Area in ha.	Species	Lot No 2/FC Condition	Department, Una Forest Division Una, Himachal Pradesh Una/2016-17/Green Shisham/B.L./Khair (Una Range)											Total	Vol.(M3)
				V	IV	III	IIA	IIB	IA	IB & above						
Industrial area Pandoga		B.L.	G.S.F.	412	149	13	2	0	0	0	0	0	0	576	114.101	
		Shisham	G.S.F.	49	13	0	0	0	0	0	0	0	62	5.424		
		Khair	G.S.F.	411	48	2	0	0	0	0	0	0	461	31.321		
		Total	Green	872	210	15	2	0	0	0	0	0	1099	150.846		
		B.L.	D.F.	0	0	0	0	0	0	0	0	0	0	0		
		Shisham	D.F.	0	0	0	0	0	0	0	0	0	0	0		
		Khair	D.F.	0	0	0	0	0	0	0	0	0	0	0		
		Total	D.F.	1	0	0	0	0	0	0	0	0	0	0		
		B.L.	Total	412	149	13	2	0	0	0	0	0	576	114.101		
		Shisham	Total	49	13	0	0	0	0	0	0	0	62	5.424		
		Khair	Total	412	48	2	0	0	0	0	0	0	462	31.372		
		G.Total		873	210	15	2	0	0	0	0	0	1100	150.897		

Marking number 6682 to 7781/2015

Divisional Forest Officer
Una Forest Division Una, HP.

Signature

Classification

Spore

H.P. Forest Department, Una Forest Division Una, Himachal Pradesh													
Lot No 3/2/Una/2016-17/Green Shisham/B.L./ Khair (Una Range)													
Name of Forest/Comp	Area in ha.	Species	Condition	V	IV	III	IIA	IIB	IA	IB & above	Total	Vol.(M3)	
Industrial area Pandoga		B.L.	G.S.F.	486	99	2	0	0	0	0	587	94.874	
		Shisham	G.S.F.	15	11	2	0	0	0	0	28	3.83	
		Khair	G.S.F.	527	53	4	0	0	0	0	584	39.126	
		Total	Green	1028	163	8	0	0	0	0	1199	137.83	
		B.L.	D.F.	0	0	0	0	0	0	0	0	0	
		Shisham	D.F.	0	0	0	0	0	0	0	0	0	
		Khair	D.F.	0	1	0	0	0	0	0	0	0	
		Total	D.F.	0	1	0	0	0	0	0	0	1	0.197
		B.L.	Total	486	99	2	0	0	0	0	0	587	94.874
		Shisham	Total	15	11	2	0	0	0	0	0	28	3.83
	Khair	Total	527	54	4	0	0	0	0	0	585	39.323	
	G.Total		1028	164	8	0	0	0	0	0	1200	138.027	

Marking number 3082 to 4281/2015

Divisional Forest Officer
Una Forest Division Una, HP.

2015

42

Name of Forest/Comp		Area in ha.	Species	Condition	V	IV	III	IIA	IIB	IA	IB & above	Total	Vol.(M3)	
Industrial area Pandoga	B.L.		G.S.F.		412	83	5	1	0	0	0	501	84.663	
	Shisham		G.S.F.		46	18	4	0	0	0	0	68	7.98	
	Khair		G.S.F.		579	49	2	0	0	0	0	630	40.086	
	Total		Green		1037	150	11	1	0	0	0	1199	132.729	
	B.L.		D.F.		0	0	0	0	0	0	0	0	0	
	Shisham		D.F.		0	0	0	0	0	0	0	0	0	
	Khair		D.F.		1	0	0	0	0	0	0	1	0.051	
	Total		D.F.		1	0	0	0	0	0	0	1	0.051	
	B.L.		Total		412	83	5	1	0	0	0	0	501	84.663
	Shisham		Total		46	18	4	0	0	0	0	0	68	7.98
Khair		Total		580	49	2	0	0	0	0	0	631	40.137	
G.Total				1038	150	11	1	0	0	0	0	1200	132.78	

Marking number 4282 to 5481/2015

Divisional Forest Officer
Una Forest Division Una, HP.

(44)
 (Authoritative English text of this Department Notification No. FFE-B-G(8)-3/2004-Pt.-II dated 30-06-2015 as required under clause (3) of Article 348 of the Constitution of India).

Annexure R4 - XIII

Government of Himachal Pradesh
 Department of Forests.

No.FFE-B-G(8)-3/2004-Pt.-II

Dated: Shimla-171002.

30th June, 1015

NOTIFICATION

In exercise of the powers vested under clause (C) of sub-section (1) of Section 20 of the Indian Forest Act, 1927, the Governor, Himachal Pradesh is pleased to declare an area of 60.95.99 hectares situated in Mohal Pandoga, Upperla, Dist., Una, H.P., as Reserved Forests as per details given below:-

Sr.	Name of proposed Reserve Forest	Name of Mauza/ Mohal	(Old) Hadbast No.	Khasra No.	Area in ha.	Main directions/boundaries.
1	Badhera	Badhera	199	654.655/1	5.03.40	North-Saloh South-Sansowal East-Rampur West-Mailli (Pb).
2	Polian Beet	Tibbian	525	695/3	5.00.80	North-Janani South-Lasara (Pb) East-Polian West-Jaijon (Pb).
3	Bhadsali	Jungle Bhadsali	197	601/1	15.00.18	North-Ispur Uperla South-Moddi Tibbian (Pb) East-Tholian West-Mailli (Pb)
4	Ispur	Ispur Upperla	196	2/2,3&4	11.99.78	North-Pandoga South-Bhadsali East-Ispur West-Mailli (Pb)
	Lam	Lam	449	529/2	9.00.00	North-Charola South-Jhambar East-Mo Maniar West-Nari
	Bhdala	Chokhyal	459	2012/ 1820	4.62.22	North-Chattara South-Dchlan East-Bangarh West-Jalgran
	Basal	Thakur Dwara	194	214.215. 216.223. 224.225. 226.228. 229. 2313/227 .2314 /227	10.29.61	North-Badsala South-Rainsary East-Chalola West-Galua (Basal)
			Total		60.95.99	

Contd./2-

(45) 2/-

This notification shall come into effect with effect from the date of publication in the Rajpatra.
Himachal Pradesh.

By Order,
Tarun Shridhar
Addl. Chief Secretary (Forests) to the
Government of Himachal Pradesh.
Dated: Shimla-171002. 30th June, 1015

Endst. No. FFE-B-F(2)-3/2014-Pl.-II

- Copy forwarded for information and necessary action to:-
- 1 All the Administrative Secretaries. GOHP. Shimla-171002.
- 2 The Divisional Commissioner, Shimla/Mandi/Kangra at Dharamshala, H.P.
- 3 All the Heads of Departments of H.P.
- 4 The Pr.Chief Conservator of Forests (HOFF), Talland Shimla-171001.
- 5 The Pr.Chief Conservator of Forests (Wildlife). Talland Shimla-171001.
- 6 Dy. Commissioner, Una, Dist., Una H.P.
- 7 The Controller. Printing and Stationery. Himachal Pradesh, Shimla-5. for publication in the Rajpatra.
- 8 Law Officer. Law Deptt., & Under Secy. (Law) to the GoHP. Shimla-2.
- 9 Sr. Law Officer, Law Deptt., (Hindi), H.P.Sectt., Shimla-2.
- 10 Guard File

(Sat Pal Dhillon)
Deputy Secretary (Forests) to the
Government of Himachal Pradesh.

APCCF (Mgt)

प्रमुख सचिव, वन विभाग
शिमला
दिनांक 3/7/15

PCCF
17115

29/7/15

10 JUL 2015

Endst.No. Ft. 64-14/2010(M)Hamirpur-Vol.III

Dated Shimla-1, the

action.

Copy is forwarded to CF Hamirpur for information and necessary

Addl. Pr. CCF (Projects & Mgt.)

819
23/7/15

Endst. No. D-X-VI/17/Vol. II. 3464

Dated: 17/7/15

Copy is forwarded to A.F.O. Una for information and further necessary action

Rk
22/7

J.C. P. Manshapur

Estimate for compensatory afforestation to be carried out in lieu of area to be diverted under F.C.A. 1980 (For one ha area)

Sr No	Particulars	Amount
1	Survey Demarcation and Fencing Cost	8914.78
2	Cost of RCC Fence Post	12500
3	Cost of Barbed Wire	5197.5
4	Total of Fencing Cost	26612.28
	or say	26600
5	Planting Cost 1st Year	31700
	Total of plantation cost	58300

Sr No	Maintenance	
1	1st yr Maintenance	6950
2	2nd yr Maintenance	4650
3	3rd yr Maintenance	2400
4	4th yr Maintenance	2400
5	5th yr Maintenance	2400
6	6 th yr Maintenance	2400
7	7 th yr. Maintenance	2400
	Total	23600

Total of Plantation cost i/c maintenance per Ha
(As per Pr. CCF (HoFF) H.P. Letter No.
Fl. CAMPA/2010/Norms dated 16 June 2014)

77100+4800
(6th & 7th
year maint.
= 81900

B. Soil Conservation works

1	Check dams (Vegetative, Dry stone, Crate wire etc.	30000
	Total	30000

C. Lantana Eradication works i/c Maintenance

1	Lantana Eradication	15000
---	---------------------	-------

Total cost per ha i.e. A+B+C: 81900+30000+15000= 126900

For 61 Ha.		
	Contingencies @ 5%	77,40,900
	Departmental charges @ 175%	3,87,045
	G.Total	13,54,658
		94,82,603

2-9-01
Divisional Forest Officer,
Una Forest Division, Una (HP)

Range Forest Officer, Una
Una Forest Range, Una
Phone: 01975-225036

5. **Schedule of Plantation Programme:**
Detail of year wise break-up of requirements of funds is as under:-

Year	Area (ha)	Rate per ha.	Total Amount
0 th year	61	58300	35,56,300
1 st year	61	6950	4,23,950
2 nd year	61	4650	2,83,650
3 rd year	61	2400	1,46,400
4 th year	61	2400	1,46,400
5 th year	61	2400	1,46,400
6 th year	61	2400	1,46,400
7 th year	61	2400	1,46,400
		Total (a)	49,95,900
Soil conservation works	61	30000	18,30,000
Lantana Eradication	61	15000	9,15,000
		Total (b)	27,45,000
Contingencies @ 5% (c)			3,87,045
Departmental charges @ 17.5% (d)			13,54,658
Grand Total (a+b+c+d)			94,82,603

6. **Technical details**

Technical details of Compensatory Afforestation Scheme are as follows:

- (q) General details: -
 (r) Spacing: 3x3 mtr.
 (s) Species: Khair/sheesham/medicinal/Bamboo/Other B.L.
 (t) Plantation Method: Pit methods
 (u) Soil and Moisture Conservation Works: - Dry stone check dams/crate wire check dams/Preparation of water retention mounds and trenches etc.
 (v) Protection (Fencing, Watchman, People's Participation etc.): By fencing & Watchman
 (w) Proposed Monitoring Mechanism: As per guidelines
 (x) Any other information: -

Range Forest Officer
Una Forest Range, Una
Phone: 01975-225036

29.01
Divisional Forest Officer,
Una Forest Range, Una (H.P.)

Conservator of Forests
Hamirpur Forest Circle
Hamirpur (H.P.)

49

Plantation brochure for the year 2016-17

Sl. No.	Name of Division	Name of Range	Name of Beat	Name of Block	Name of Forest Area	Extent of Area	Chil	Khair	Shisham	Bamboo	Harar	Bahera	Amla	dhuin	asen	Arjun	Amaltas	Jamun	Tun	garna	kachnar	Drek	Daru	pipal	silver oak	gulmohar	Others spp	Sunna	simbal	sukh chain	neem	kikar	Sira	tau	Survival %	Amount incurred	Remarks			
1	Una	Lamlehri	Santoshgarh	Lamlehri	Rill Dhanui	5	0	2000	325	700	0	175	1200	0	0	0	0	0	0	0	25	675	0	0	0	0	0	0	0	0	0	0	0	0	500	67%	120000			
2	Una	Reponh	Kotla	Rill Dhanui	DC1	5	0	1610	800	200	0	500	800	0	850	0	150	100	100	0	150	0	30	0	0	0	0	0	0	0	0	0	0	0	500	67%	120000			
3	Una	Chowli	Kotla	Rill Dhanui	GC2	5	0	1590	950	550	0	300	1450	0	0	0	50	500	50	0	0	0	30	0	0	0	0	0	0	0	0	0	0	500	73%	110000				
4	Una	Chowli	Sohani Talcol	UPF Behlan	UPF Behlan	10	1400	4500	650	500	310	800	1500	0	0	0	0	1000	0	0	0	340	0	0	0	0	0	0	0	0	0	0	0	0	500	74%	110000			
5	Una	Kanura	Bangana	Rill lohara	UPF Talsar	5	0	1400	1200	0	0	1000	820	0	0	0	0	0	0	0	1100	0	0	0	0	0	0	0	0	0	0	0	0	0	500	75%	230000			
6	Una	Bharwal	Sidhchait	Lohara	Rill lohara	5	0	800	750	350	0	50	1510	200	0	100	0	350	150	0	150	450	390	0	0	250	0	0	0	0	0	0	0	0	500	85%	180000			
7	Una	Bhadralal	Panjali	Rill lohara	Rill lohara	5	0	1400	400	400	0	0	1660	30	0	0	100	100	0	0	800	150	0	0	100	0	0	0	0	0	0	0	0	0	500	87%	154160			
8	Una	Chowar	Daulatpur	St. Daulatpur	St. Daulatpur	5	0	900	490	970	0	290	1450	25	0	50	150	0	0	400	475	0	0	0	0	0	0	0	0	0	0	0	0	0	500	75%	154160			
9	Una	Bandhane	Telmehra	Bandhanet	Bandhanet	5	0	2200	1000	700	0	450	450	0	0	0	0	0	0	50	0	600	0	0	0	0	0	0	0	0	0	0	0	0	500	90%	110000			
10	Una	Chowli	Telmehra	UPF Badauli	UPF Amroh	5	0	1550	1450	1650	0	700	215	0	0	0	0	0	0	85	0	0	0	0	0	0	0	0	0	0	0	0	0	0	500	95%	120000			
11	Una	Amroh	Telmehra	UPF Amroh	Total	5	0	2000	1550	800	0	700	200	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	500	95%	120000			
12	Una	Total	60	1400	19950	9565	6820	310	3955	11235	235	0	1000	0	1700	830	150	1810	2890	1740	30	0	0	0	0	0	0	0	0	0	0	0	0	0	0	500	95%	1546613		
13	Una	Benalia	Santoshgarh	Rill Dhanui	Rill Dhanui	5	0	2000	2000	700	0	10	700	0	0	0	0	0	0	0	200	150	0	0	0	0	0	0	0	0	0	0	0	0	0	500	61%	110000		
14	Una	Jowar	Rampur	Rill lohara	AC2	5	0	567	800	0	0	333	300	0	600	0	1000	500	200	0	900	0	0	0	0	0	0	0	0	0	0	0	0	0	0	500	61%	110000		
15	Una	Lohara	Kuthera	AC19	AC19	5	0	500	800	1170	0	86	2514	0	0	0	0	30	0	400	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	500	87%	186055		
16	Una	Arlos	UPF Samiera	UPF Boul	UPF Boul	5	0	420	1482	0	0	100	1288	0	100	0	100	175	0	150	564	283	0	0	0	0	0	0	0	0	0	0	0	0	0	0	500	72%	130000	
17	Una	Mornanur	Thanaikan	UPF Boul	UPF Boul	10	0	2300	1600	2750	0	1110	1150	0	0	0	0	0	0	0	120	0	550	0	0	0	0	0	0	0	0	0	0	0	0	0	500	91%	240000	
18	Una	Mandil	Thanaikan	UPF Chagrat	UPF Chagrat	5	0	1350	50	2150	0	750	750	0	0	0	0	0	0	0	0	250	0	0	0	0	0	0	0	0	0	0	0	0	0	0	500	95%	130000	
19	Una	Mornanur	Thanaikan	UPF Ludher	Total	10	0	2150	1350	3950	0	500	600	0	0	0	0	0	0	0	0	750	0	0	0	0	0	0	0	0	0	0	0	0	0	0	500	90%	275000	
20	Una	Total	75	0	9167	8082	10220	0	2889	7302	0	100	600	0	1100	705	200	670	1654	1983	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	500	95%	1121055	
21	Una	Rangam	Dhuster	Telmehra	UPF Dhuster	4	0	250	25	150	0	45	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	500	95%	84000	
22	Una	Rambh	Kotla	Rill Dhanui	DC3	3	0	0	0	0	0	190	160	0	250	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	500	78%	63000	
23	Una	Reponh	Sohani Talcol	UPF Chowli	UPF Chowli	3	0	440	50	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	500	78%	64113	
24	Una	Total	10	0	650	75	150	0	440	205	0	0	250	0	50	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	500	78%	219417	
25	Una	Bedhara	Pandoga	St. Bedhara	Rill lohara	3	0	1000	900	300	0	50	800	0	0	0	0	0	0	0	200	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	500	70%	77000	
26	Una	Total	3	0	1000	900	300	0	50	800	0	50	800	0	0	0	0	0	0	0	200	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	500	85%	116055	


(51)

Annexure R4 - XVI

Inspection Note for Plantation Area Reserve Forest Badhera

1.	General Information	
a.	Circle/Forest Division	Hamirpur/Una
b.	Forest Range/ Forest Block/ Beat	Una/Pandoga/Badhera
c.	Name of Plantation area	RF Badhera
d.	Area (in Ha.)	5.034 Hac.
e.	Month and year of Plantation	07/2016-17
f.	Name of Scheme	Compensatory afforestation
g.	Name of Officer who had selected the area for plantation	Range officer
2.	Detail of Plantation	
1.	Short directive description in Working Plan.	-
2.	State of Plantation Magazine/ Journal (Basic Information of the Area, GPS Co-ordinates/ Polygons and Photos of Plantation area (Before and after planting)	Good
3.	Whether the area been planted before present plantation? If yes, the causes of failure of previous plantation	No
4.	The condition of Plantation Board	Not installed.
5.	Condition of Fencing (Type and design)	RCC fence post with Five strand barbed wire.
6.	Species wise detail of planted plants	Shisham=50, Khair=191, Bamboo=1600, Amla=1600, Drek=300, Behra=50, Neem= 165, Harar=869, Jamun=45, Mango=75 etc. Total=5500 plants. In addition to this eighth-year maintenance of the plantation be done by the forest department.
7.	Suitability of planted plants for the area (If exotics have been planted, mention the name of the officer who approved it)	Suitable.
8.	Size of pits (whether as per estimates or not)	As per norms.
9.	Species wise height of Plants	Avg. height of Shisham=2.5 m to 3m, Khair=2m to 2.5m, Bamboo=2.5m to 3m etc. So, Avg.

		height of almost all the trees in the sample plot vary from 1.5m to 3m.
10.	Unauthorized grazing (describe the illegal grazing occurred and the efforts made for protection)	Nil
11.	Forest Fire Sensitivity (Describe the measures taken for fire protection at the spot)	Yes, sensitive to fire.
12.	Soil erosion (Describe the issues of Soil erosion and conservation measures on spot)	Nil
13.	Condition of Inspection path (Describe the length of path and condition of maintenance)	Fair.
14.	Survival percentage (General health of plant species wise, growth and cause of failure)	77%. (Five plots 10×10mtr were laid down at various locations to assess the survival % age). Khair, Shisham plants are showing very good growth.
15.	The state of natural regeneration (Species wise; especially after fencing)	Natural regeneration is visible for Khair, Amaltas, Shisham and Amla.
16.	Condition of exotic and other weeds such as Lantana, Eupatorium, Parthenium, Ageratum etc. (0-25, 26-50, 51-75, 76-100 percent)	26-50 % Lantana infested area.
	Participation of Local communities (Describe the pre-efforts and managements with local communities)	--
17.	The state of First level monitoring of Range Forest Officer/Asst. Conservator of Forests/ Divisional Forest Officer/ Conservator of Forests/ Chief Conservator of Forests. (Depict the date of monitoring)	-
3.	General Notes and recommendations Describe in at least 100 words regarding Plantation Site selection, Species selection, Quality of Plants and the quality of works executed etc. and suggestions for its improvement.	The site of the plantation is good; species selection is also appropriate. As the area is fire-sensitive, some protection measures are required during fire season. As the plants planted show good growth and the survival %age is good, the biotic pressure is high in this plantation area so regular patrolling is required

		<p>to protect the plantation. In some patches, many Lantana cameras (invasive species) are found in the RF area, so eradication of Lantana is necessary. Work done by the forest officials to enrich the biodiversity of the area. Also, many wild animals take shelter in this plantation area and adjoining areas.</p>
--	---	--

Date of Monitoring:21.09.2024

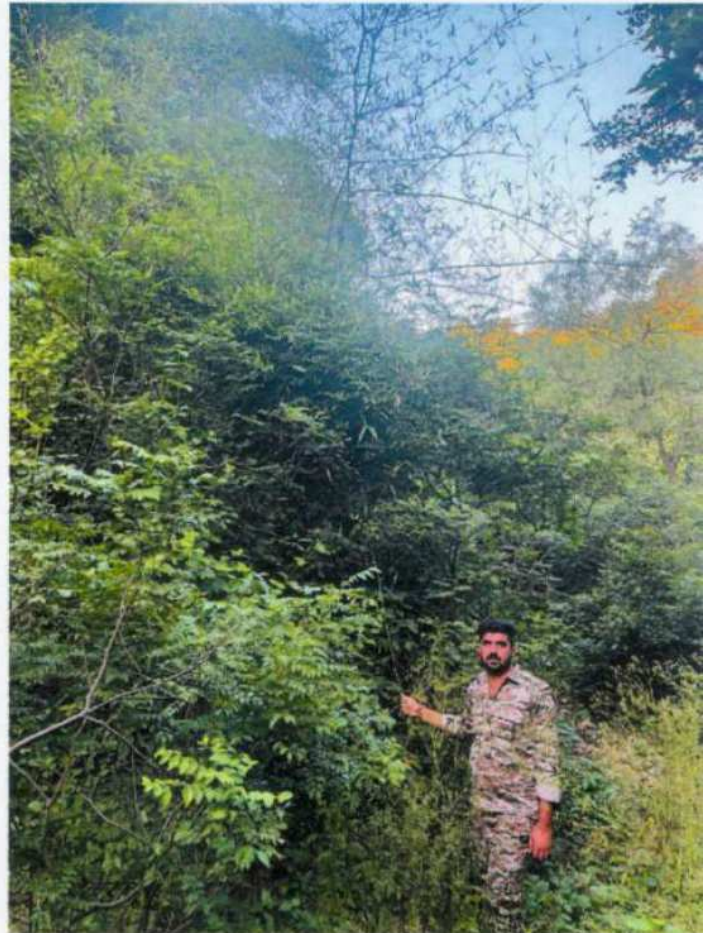
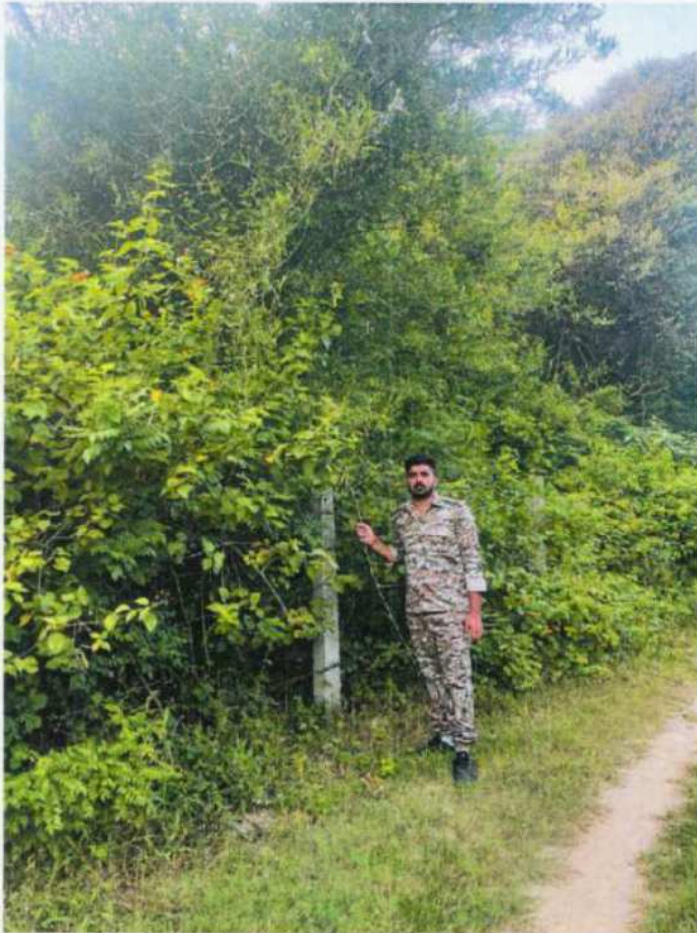
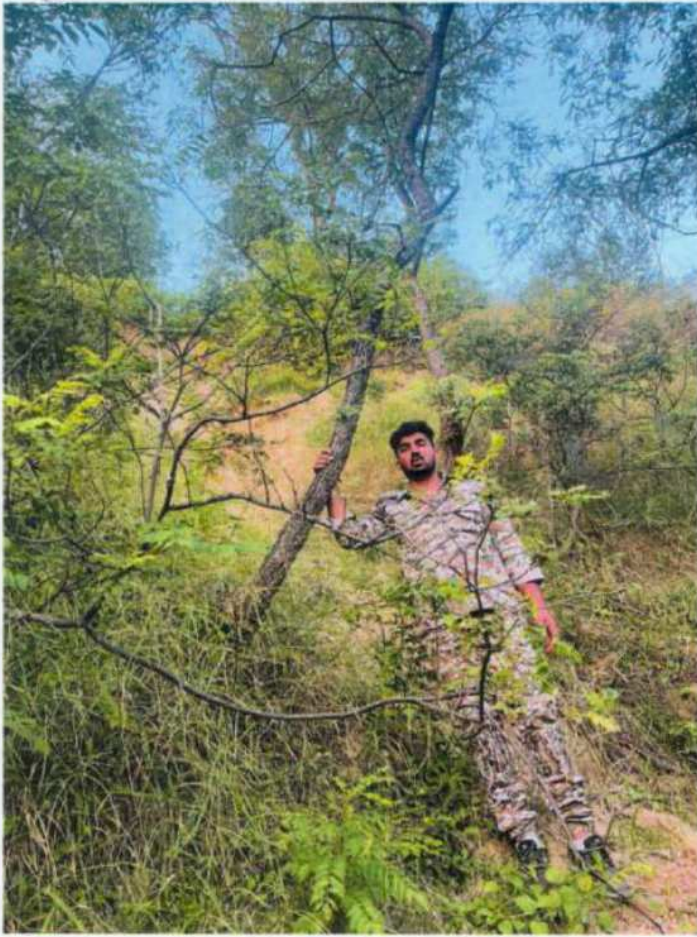
Signature


Range Officer
Forest Range

Name of Monitoring Officer: Rahul Kumar Thakur

Designation: RFO Una
RF-0-74303

RF BADHERA



Inspection Note for Plantation Area Reserve Forest Polian

1.	General Information	
a.	Circle/Forest Division	Hamirpur/Una
b.	Forest Range/ Forest Block/ Beat	Una/Kungrath/Polian
c.	Name of Plantation area	RF <i>Palon (Tibbian)</i>
d.	Area (in Ha.)	5.00.80 Hac.
e.	Month and year of Plantation	07/2016-17
f.	Name of Scheme	Compensatory afforestation
g.	Name of Officer who had selected the area for plantation	Range officer
2.	Detail of Plantation	
1.	Short directive description in Working Plan.	-
2.	State of Plantation Magazine/ Journal (Basic Information of the Area, GPS Co-ordinates/ Polygons and Photos of Plantation area (Before and after planting)	Good
3.	Whether the area been planted before present plantation? If yes, the causes of failure of previous plantation	No
4.	The condition of Plantation Board	Not installed.
5.	Condition of Fencing (Type and design)	RCC fence post with Five strand barbed wire.
6.	Species wise detail of planted plants	Shisham=975, Khair=1680, Bamboo=475, Amla=955, Drek=275, Behra =250, Tuni =200, Neem= 150, Simble=100, Kikar= 100, Sanan= 200 Total=5500 plants. In addition to this eighth-year maintenance of the plantation be done by the forest department.

7.	Suitability of planted plants for the area (If exotics have been planted, mention the name of the officer who approved it)	Suitable.
8.	Size of pits (whether as per estimates or not)	As per norms.
9.	Species wise height of Plants	Avg. height of Shisham=1.5 m to 3m, Khair=1.5m to 2.5m, Bamboo=1.5m to 2m etc. So, Avg. height of almost all the trees in the sample plot vary from 1.5m to 3m.
10.	Unauthorized grazing (describe the illegal grazing occurred and the efforts made for protection)	Nil
11.	Forest Fire Sensitivity (Describe the measures taken for fire protection at the spot)	Yes, sensitive to fire.
12.	Soil erosion (Describe the issues of Soil erosion and conservation measures on spot)	Nil
13.	Condition of Inspection path (Describe the length of path and condition of maintenance)	Fair.
14.	Survival percentage (General health of plant species wise, growth and cause of failure)	71%. (Five plots 10×10mtr were laid down at various locations to assess the survival % age). Khair, Shisham plants are showing very good growth.
15.	The state of natural regeneration (Species wise; especially after fencing)	Natural regeneration is visible for Khair, Amaltas, Shisham and Amla.
16.	Condition of exotic and other weeds such as Lantana, Eupatorium, Parthenium, Ageratum etc. (0-25, 26-50, 51-75, 76-100 percent)	51-75 % Lantana infested area.
17.	Participation of Local communities (Describe the pre-efforts and managements with local communities)	--
18.	The state of First level monitoring of Range Forest Officer/Asst. Conservator of	-

(57)

	Forests/ Divisional Forest Officer/ Conservator of Forests/ Chief Conservator of Forests. (Depict the date of monitoring)	
3.	General Notes and recommendations Describe in at least 100 words regarding Plantation Site selection, Species selection, Quality of Plants and the quality of works executed etc. and suggestions for its improvement.	Site of plantation is good; species selection is also appropriate. As the area is fire sensitive, some protection measures are required during fire season. As the plants planted showing good growth and the survival %age is also good, the biotic pressure is high in this plantation area so regular patrolling is required to protect the plantation. Excellent work done by the forest officials to enrich the biodiversity of the area.

Date of Monitoring: 20.09.2024


Range Officer
Signature
Forest Range
Una

Name of Monitoring Officer: Rahul Kumar Thakur

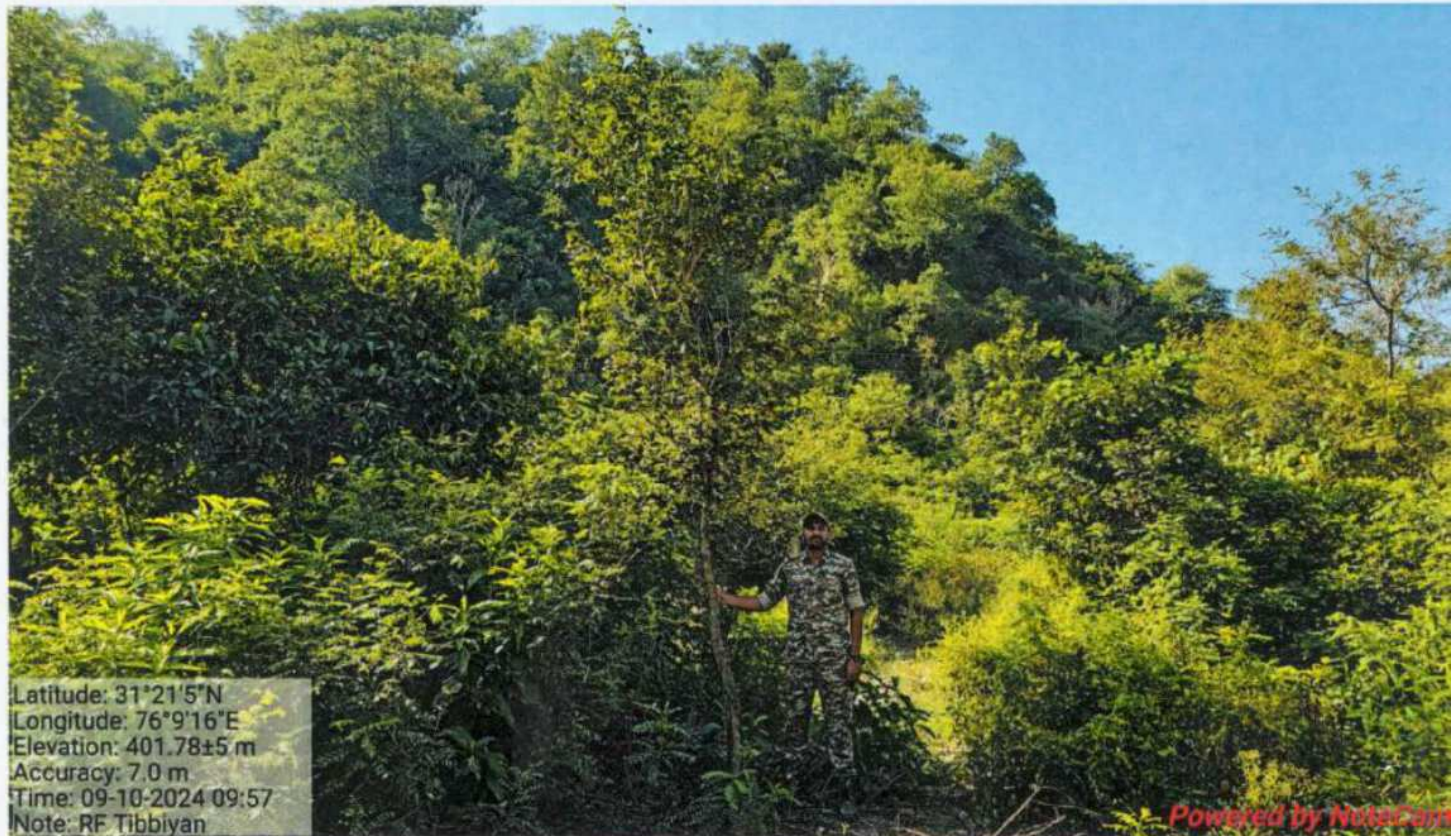
Designation: RFO Una

RF POLIAN



Latitude: 31°21'5"N
Longitude: 76°9'16"E
Elevation: 402.27±4 m
Accuracy: 3.8 m
Time: 09-10-2024 09:54
Note: RF Tibbi

Powered by NoteCam

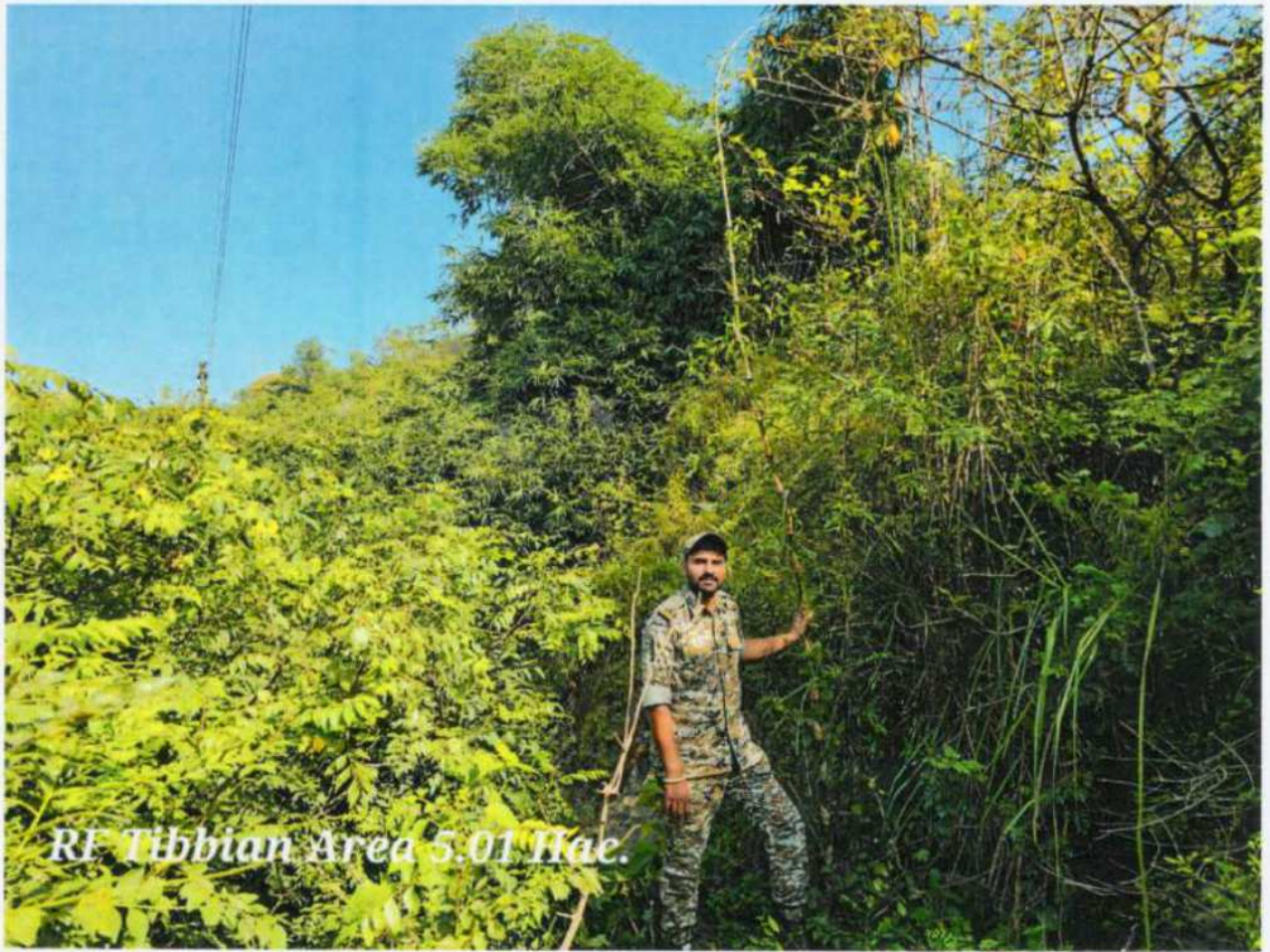


Latitude: 31°21'5"N
Longitude: 76°9'16"E
Elevation: 401.78±5 m
Accuracy: 7.0 m
Time: 09-10-2024 09:57
Note: RF Tibbiyan

Powered by NoteCam

59
RF POLIAN

803



RF Tibbian Area 5.01 Hac.



RF Tibbian Area 5.01 Hac.

Inspection Note for Plantation Area Reserve Forest Ispur (Ispur Uprela)

1.	General Information	
a.	Circle/Forest Division	Hamirpur/Una
b.	Forest Range/ Forest Block/ Beat	Una/Pandoga/Pandoga
c.	Name of Plantation area	RF Ispur
d.	Area (in Ha.)	11.9978 Hac.
e.	Month and year of Plantation	07,08/2016-17
f.	Name of Scheme	Compensatory afforestation
g.	Name of Officer who had selected the area for plantation	Range officer
2.	Detail of Plantation	
1.	Short directive description in Working Plan.	
2.	State of Plantation Magazine/ Journal (Basic Information of the Area, GPS Co-ordinates/ Polygons and Photos of Plantation area (Before and after planting)	Good
3.	Whether the area been planted before present plantation? If yes, the causes of failure of previous plantation	No
4.	The condition of Plantation Board	Not installed.
5.	Condition of Fencing (Type and design)	RCC fence post with Four strand barbed wire.
6.	Species wise detail of planted plants	Shisham=2600, Khair=2140, Bamboo=1910, Amla=3175, Kikar=50, Behra =200, pardesi=165, Darek=980, Harar=75, Jamun=140, simal=540, Mango=55, kachnaar =50 etc. Total=13200 plants. In addition to this eighth-year maintenance of the plantation be done by the forest department.
7.	Suitability of planted plants for the area (If exotics have been planted, mention the name of the officer who approved it)	Suitable.
8.	Size of pits (whether as per estimates or not)	As per norms.

(61)

9.	Species wise height of Plants	Avg. height of Shisham=2.5 m to 3m, Khair=2m to 2.5m, bamboo=3m approx. amla=3m,jamun 2.5 m to 3 m approx. etc. So, Avg. height of almost all the trees in the sample plot vary from 1.5m to 3.5m.
10.	Unauthorized grazing (describe the illegal grazing occurred and the efforts made for protection)	Nil
11.	Forest Fire Sensitivity (Describe the measures taken for fire protection at the spot)	No
12.	Soil erosion (Describe the issues of Soil erosion and conservation measures on spot)	Nil
13.	Condition of Inspection path (Describe the length of path and condition of maintenance)	Fair.
14.	Survival percentage (General health of plant species wise, growth and cause of failure)	79%. (Five plots 10×10mtr were laid down at various locations to assess the survival % age). Khair, Amla plants are showing very good growth.
15.	The state of natural regeneration (Species wise; especially after fencing)	Natural regeneration is visible for Khair, Amaltas, amla and local species.
16.	Condition of exotic and other weeds such as Lantana, Eupatorium, Parthenium, Ageratum etc. (0-25, 26-50, 51-75, 76-100 percent)	0-25 % Lantana infested area.
	Participation of Local communities (Describe the pre-efforts and managements with local communities)	--
17.	The state of First level monitoring of Range Forest Officer/Asst. Conservator of Forests/ Divisional Forest Officer/ Conservator of Forests/ Chief Conservator of Forests. (Depict the date of monitoring)	-
3.	General Notes and recommendations Describe in at least 100 words regarding Plantation Site selection, Species selection, Quality of Plants and the	The site of the plantation is good. The plants planted show good growth and the survival %age is good, as the area is far flung from the habitation area so very less biotic pressure in

quality of works executed etc. and suggestions for its improvement.	this plantation area. Many signs of wild animal shelter found in the plantation area commonly blue bull, barking deer, leopard etc.
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Date of Monitoring: 22.09.2024

Signature

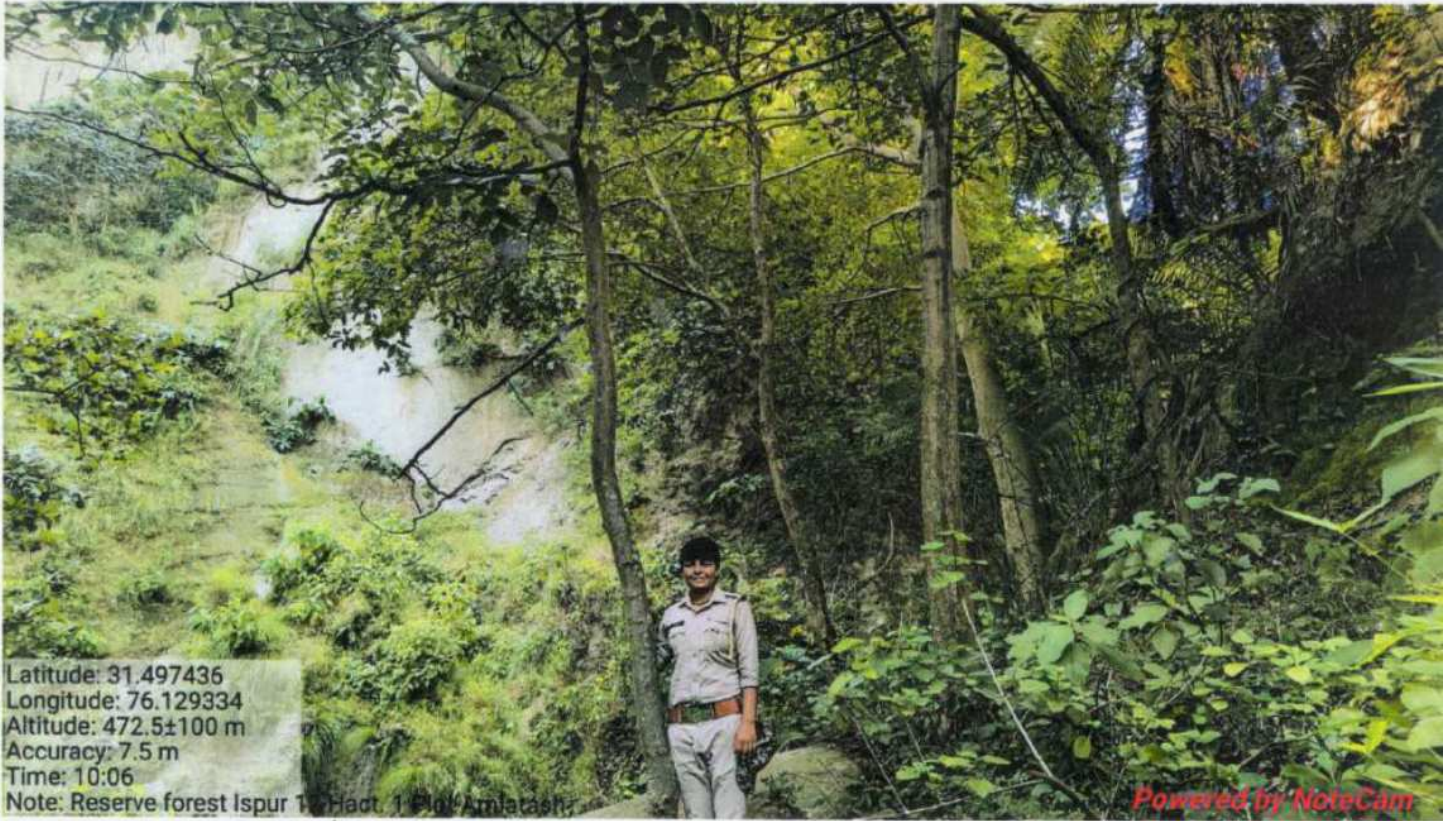


Name of Monitoring Officer: Rahul Kumar Thakur

Designation: RFO Una

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RF ISPUR



Latitude: 31.497436
Longitude: 76.129334
Altitude: 472.5±100 m
Accuracy: 7.5 m
Time: 10:06
Note: Reserve forest Ispur 12 Hact. 1 Plot Amlatash

Powered by NoteCam



Latitude: 31.497915
Longitude: 76.129484
Elevation: 520.47±100 m
Accuracy: 8.5 m
Time: 10:03
Note: Reserve forest Ispur 12 Hact. 1 Plot Khaic

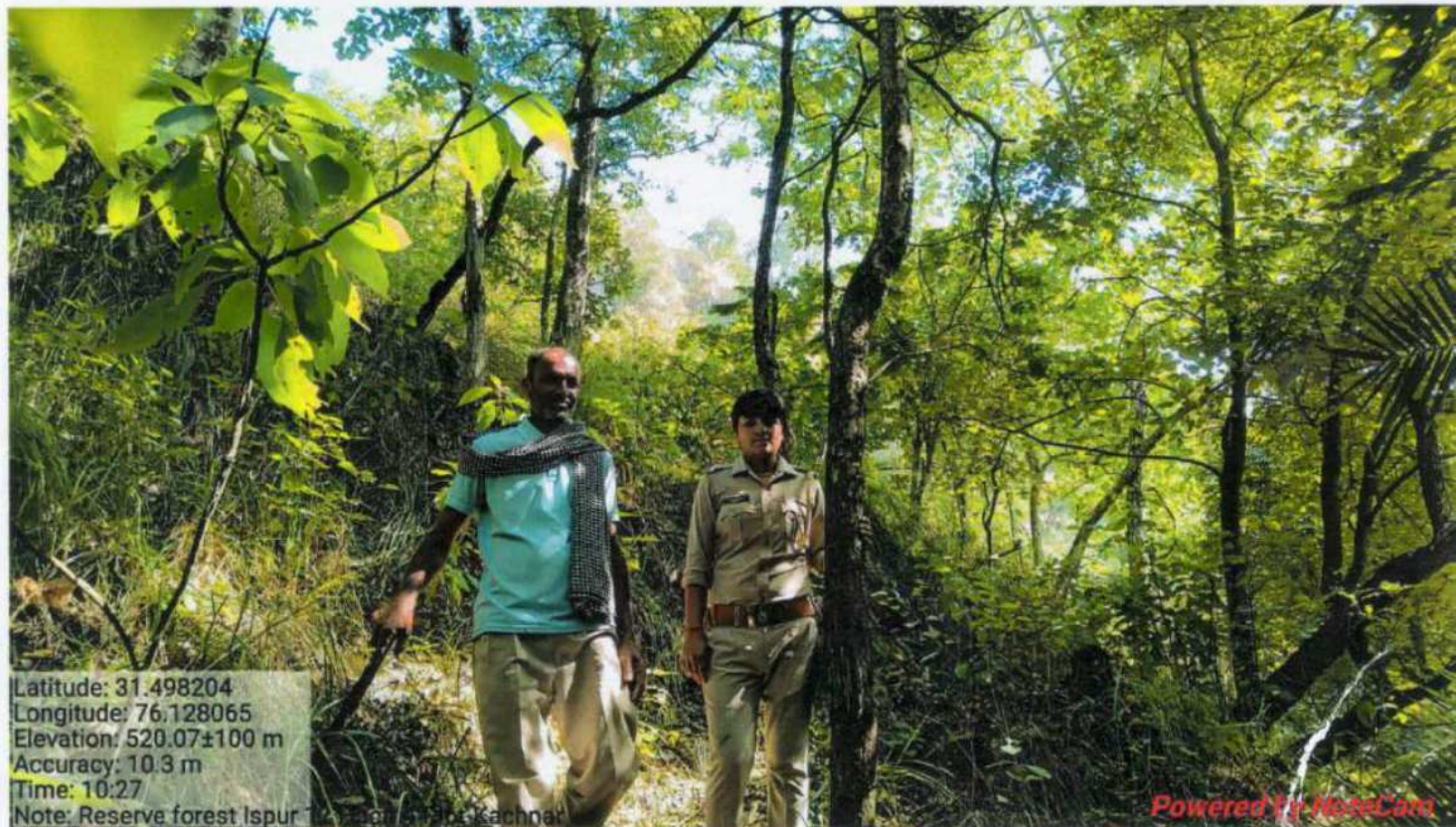
Powered by NoteCam

RF ISPUR



Latitude: 31.498124
Longitude: 76.128089
Elevation: 520.07±100 m
Accuracy: 10.4 m
Time: 10:28
Note: Reserve forest Ispur 1

Powered by NoteCam



Latitude: 31.498204
Longitude: 76.128065
Elevation: 520.07±100 m
Accuracy: 10.3 m
Time: 10:27
Note: Reserve forest Ispur 1

Powered by NoteCam

Inspection Note for Plantation Area Reserve Forest Lam

1.	General Information	
a.	Circle/Forest Division	Hamirpur/Una
b.	Forest Range/ Forest Block/ Beat	Una/Una/Takka
c.	Name of Plantation area	RF Lam
d.	Area (in Ha.)	9.00.00 Hac.
e.	Month and year of Plantation	07/2016-17
f.	Name of Scheme	Compensatory afforestation
g.	Name of Officer who had selected the area for plantation	Range officer
2.	Detail of Plantation	
1.	Short directive description in Working Plan.	-
2.	State of Plantation Magazine/ Journal (Basic Information of the Area, GPS Co-ordinates/ Polygons and Photos of Plantation area (Before and after planting)	Good
3.	Whether the area been planted before present plantation? If yes, the causes of failure of previous plantation	No
4.	The condition of Plantation Board	Not installed.
5.	Condition of Fencing (Type and design)	RCC fence post with Five strand barbed wire.
6.	Species wise detail of planted plants	Shisham=2000, Khair=2000, Bamboo=450, Amla=800, Drek=275, Behra =100, Tuni =200, Neem= 150, Simble=160, Kikar= 170, Sanan= 300, Jamun=50, Amaltas=70, etc. Total=6650 plants. In addition to this eighth-year maintenance of the plantation be done by the forest department.

7.	Suitability of planted plants for the area (If exotics have been planted, mention the name of the officer who approved it)	Suitable.
8.	Size of pits (whether as per estimates or not)	As per norms.
9.	Species wise height of Plants	Avg. height of Shisham=1.5 m to 3m, Khair=1.5m to 2.5m, Bamboo=1.5m to 2.5m etc. So, Avg. height of almost all the trees in the sample plot vary from 1.5m to 3m.
10.	Unauthorized grazing (describe the illegal grazing occurred and the efforts made for protection)	Yes, but to curb the illegal grazing the five strand fencing be done by forest department.
11.	Forest Fire Sensitivity (Describe the measures taken for fire protection at the spot)	Yes, sensitive to fire, but forest department done soil moisture works to maintain the moisture level of surroundings of Plantation area.
12.	Soil erosion (Describe the issues of Soil erosion and conservation measures on spot)	Nil
13.	Condition of Inspection path (Describe the length of path and condition of maintenance)	Fair.
14.	Survival percentage (General health of plant species wise, growth and cause of failure)	74%. (Five plots 10×10mtr were laid down at various locations to assess the survival % age). Khair, Shisham, bamboo plants are showing very good growth.
15.	The state of natural regeneration (Species wise; especially after fencing)	Natural regeneration is visible for Khair, Amaltas, Shisham and Amla.
16.	Condition of exotic and other weeds such as Lantana, Eupatorium, Parthenium, Ageratum etc. (0-25, 26-50, 51-75, 76-100 percent)	26-50 % Lantana infested area.
17.	Participation of Local communities (Describe the pre-efforts and managements with local communities)	--

18.	The state of First level monitoring of Range Forest Officer/Asst. Conservator of Forests/ Divisional Forest Officer/ Conservator of Forests/ Chief Conservator of Forests. (Depict the date of monitoring)	-
3.	<p>General Notes and recommendations</p> <p>Describe in at least 100 words regarding Plantation Site selection, Species selection, Quality of Plants and the quality of works executed etc. and suggestions for its improvement.</p>	<p>Site of plantation is good; species selection is also appropriate. As the area is fire sensitive, some protection measures be taken by the department to maintain the moisture content in soil. The plants planted showing good growth and the survival %age is also good; the biotic pressure is high in this plantation area so regular patrolling is required to protect the plantation. Good work done by the forest officials to enrich the biodiversity of the area. During the inspection the pugmarks of leopard also seen and this plantation also become a good habitat for local wild animals.</p>

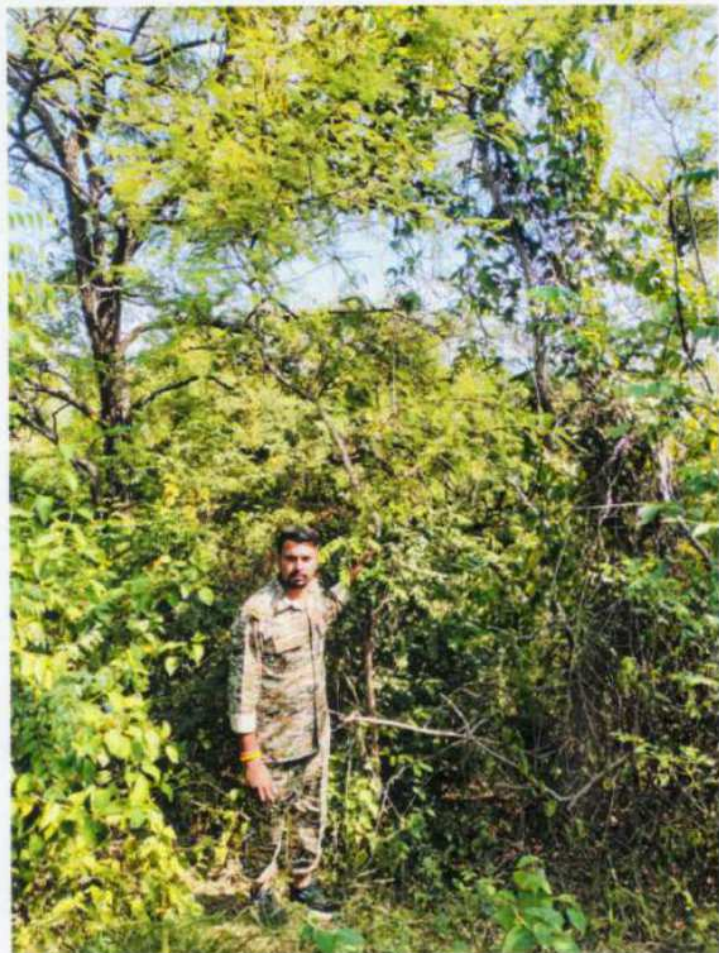
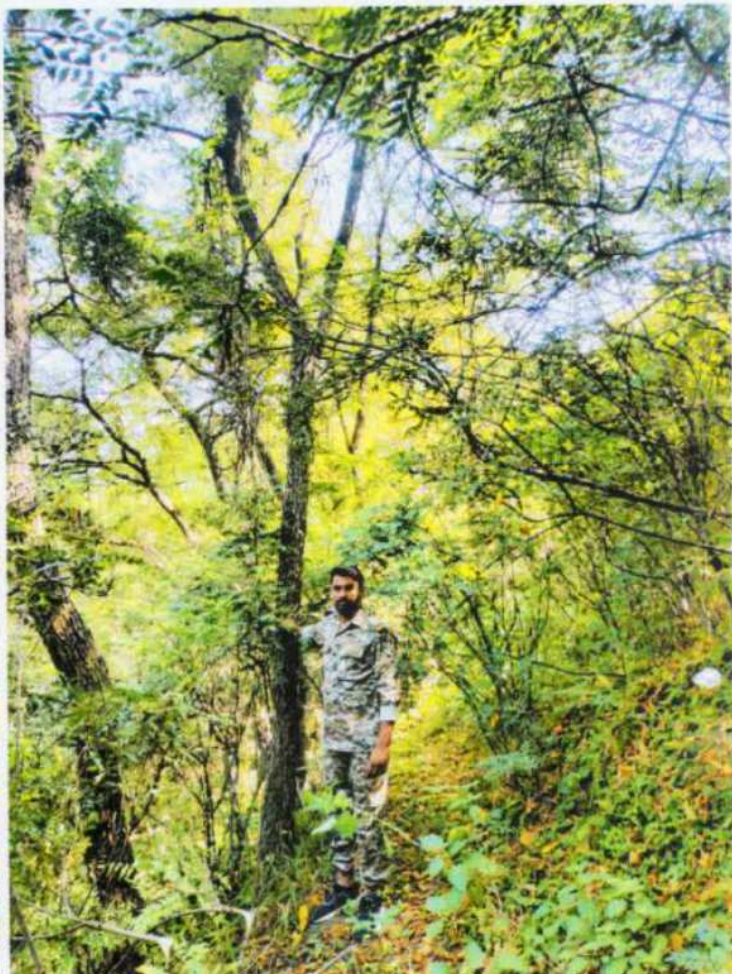
Date of Monitoring: 24.09.2024


 Forest Officer
 Una H.P. - 174503

Name of Monitoring Officer: Rahul Kumar Thakur

Designation: RFO Una

RF LAM



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Inspection of RF Bharsali on 20/09/2024 by a team led by Mr. Kanaram Godara, IFS.

Team included

1. Mr. Anil, Block officer
2. Mr. Aman, Forest guard

Purpose- To check the survival of plantation done under compensatory afforestation and to check overall healthiness of forest.

Methodology- Sampling was done based on random sampling method. Total five plots of 10 by 10m were drawn. All the trees found in these plots were counted. While calculating artificial plantation older or too younger tree are excluded.

Plot no	Longitude	Latitude	Total number of trees	Artificial regeneration	Survival %	Remarks
1	76.132079	31.471514	12	9	90	All trees were of Khair species
2	76.133694	31.470836	6	3	30	Mixed species
3	76.132825	31.472288	12	8	80	Mixed species
4	76.133534	31.473973	7	5	50	Mixed species excluding Khair
5	76.131965	31.471613	7	4	40	All trees were of kamal species except one
Overall Survival %					58	

Other observations-

1. Fencing was existing there.
2. It is looking like a moderately dense forest.

Kanaram
21/09/2024

Prepared By
Mr. Kanaram Godara

RF BHADSALI



Latitude: 31.474141
Longitude: 76.133735
Elevation: 456.97±38 m
Accuracy: 23.5 m
Time: 09-10-2024 10:30
Note: Rf Bhadsali

Powered by NoteCam



Latitude: 31.47141
Longitude: 76.132467
Elevation: 537.97±33 m
Accuracy: 12.7 m
Time: 09-10-2024 10:54
Note: Rf Bhadsali

Powered by NoteCam

RF BHADSALI



Latitude: 31.47134
Longitude: 76.132191
Elevation: 550.97±16 m
Accuracy: 10.8 m
Time: 09-10-2024 10:48
Note: Rf Bhadsali

Powered by NoteCam



Latitude: 31.474081
Longitude: 76.133742
Elevation: 415.77±33 m
Accuracy: 23.5 m
Time: 09-10-2024 10:28
Note: Rf Bhadsali

Powered by NoteCam

Inspection Note for Plantation Area Reserve Forest Behdala (Chokhiyal)

1.	General Information	
a.	Circle/Forest Division	Hamirpur/Una
b.	Forest Range/ Forest Block/ Beat	Una/Santoshgarh/Behdala
c.	Name of Plantation area	RF Behdala (Chokhiyal)
d.	Area (in Ha.)	4.66 Hac.
e.	Month and year of Plantation	07/2016-17
f.	Name of Scheme	Compensatory afforestation
g.	Name of Officer who had selected the area for plantation	Range officer
2.	Detail of Plantation	
1.	Short directive description in Working Plan.	-
2.	State of Plantation Magazine/ Journal (Basic Information of the Area, GPS Co-ordinates/ Polygons and Photos of Plantation area (Before and after planting)	Good
3.	Whether the area been planted before present plantation? If yes, the causes of failure of previous plantation	No
4.	The condition of Plantation Board	Not installed.
5.	Condition of Fencing (Type and design)	RCC fence post with Four strand barbed wire.
6.	Species wise detail of planted plants	Shisham=1820, Khair=2021, Bamboo=350, Amla=80, Kikar=180, Behra =50, pardesi= 165, Harar=869, Jamun=140, Mango=80, kachnaar =50 etc. Total=5126 plants. In addition to this eighth-year maintenance of the plantation be done by the forest department.
7.	Suitability of planted plants for the area (If exotics have been planted, mention the name of the officer who approved it)	Suitable.
8.	Size of pits (whether as per estimates or not)	As per norms.

9.	Species wise height of Plants	Avg. height of Shisham=2.5 m to 3m, Khair=2m to 2.5m etc. So, Avg. height of almost all the trees in the sample plot vary from 1.5m to 3m.
10.	Unauthorized grazing (describe the illegal grazing occurred and the efforts made for protection)	Nil
11.	Forest Fire Sensitivity (Describe the measures taken for fire protection at the spot)	Yes, sensitive to fire because of kharkana grass found in the plantation area and adjoining area.
12.	Soil erosion (Describe the issues of Soil erosion and conservation measures on spot)	Nil
13.	Condition of Inspection path (Describe the length of path and condition of maintenance)	Fair.
14.	Survival percentage (General health of plant species wise, growth and cause of failure)	75%. (Five plots 10×10mtr were laid down at various locations to assess the survival % age). Khair, Shisham plants are showing very good growth.
15.	The state of natural regeneration (Species wise; especially after fencing)	Natural regeneration is visible for Khair, Amaltas, Shisham and Amla.
16.	Condition of exotic and other weeds such as Lantana, Eupatorium, Parthenium, Ageratum etc. (0-25, 26-50, 51-75, 76-100 percent)	51-75 % Lantana infested area.
	Participation of Local communities (Describe the pre-efforts and managements with local communities)	--
17.	The state of First level monitoring of Range Forest Officer/Asst. Conservator of Forests/ Divisional Forest Officer/ Conservator of Forests/ Chief Conservator of Forests. (Depict the date of monitoring)	-
3.	General Notes and recommendations Describe in at least 100 words regarding Plantation Site selection, Species selection, Quality of Plants and the	The site of the plantation is good; species selection is also appropriate. As the area is fire-sensitive, some protection measures are required during fire season like removal of kharkana grass in adjoining areas, also removal of lantana camara is also need of hour. The

<p>quality of works executed etc. and suggestions for its improvement.</p>	<p>plants planted show good growth and the survival %age is good, the biotic pressure is high in this plantation area so regular patrolling is required to protect the plantation. Many signs of wild animal shelter found in the plantation area commonly blue bull, barking deer etc.</p>
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Date of Monitoring: 22.09.2024

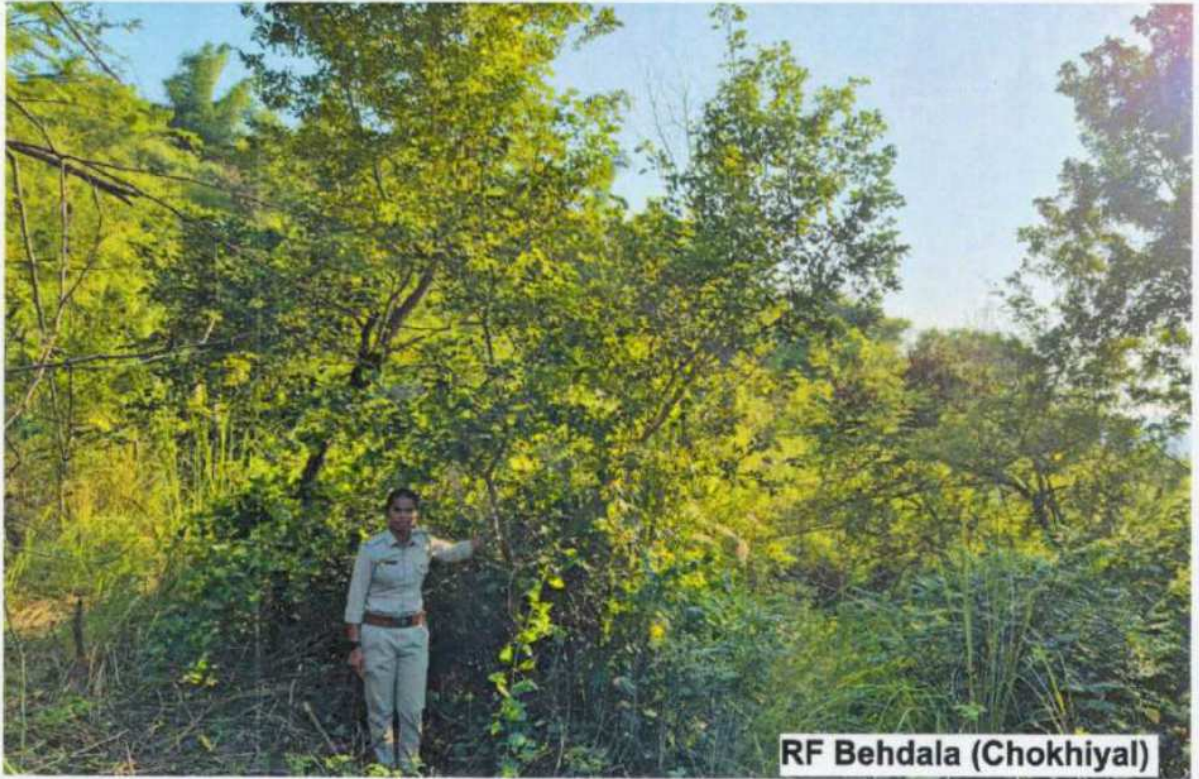
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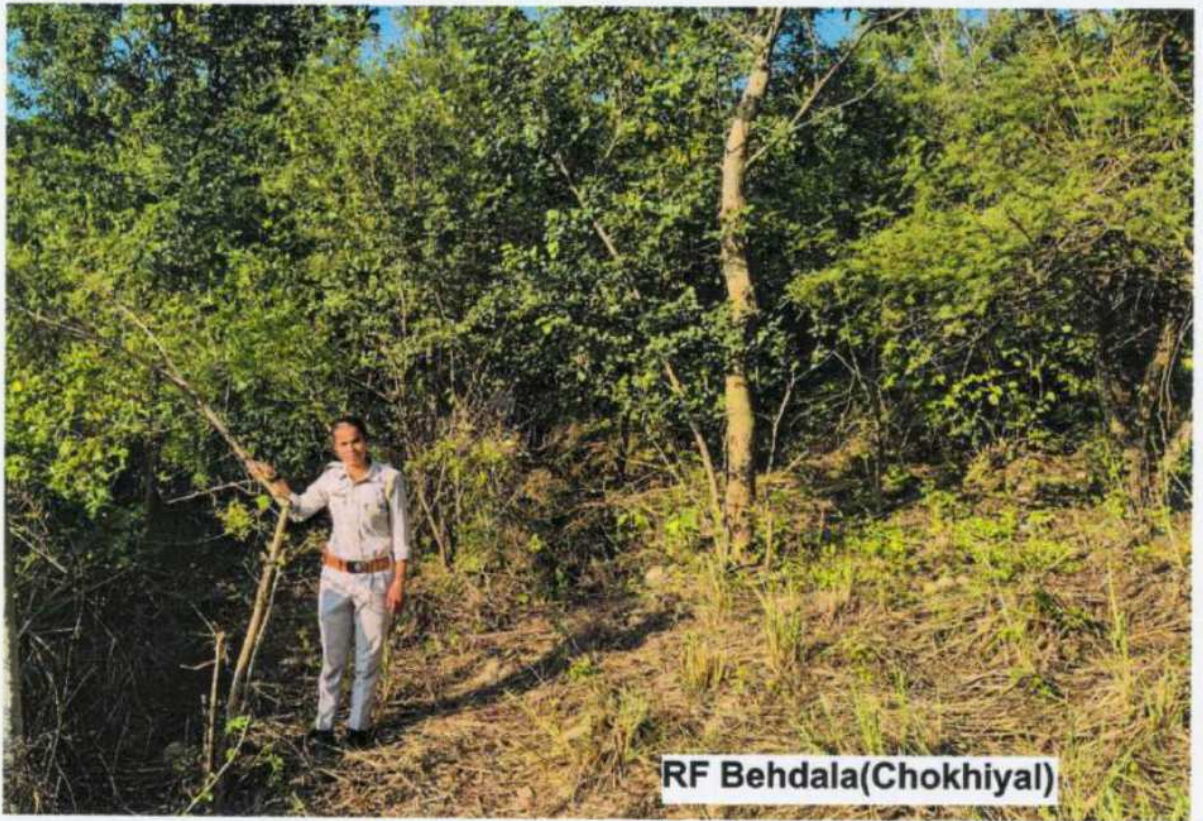
Name of Monitoring Officer: Rahul Kumar Thakur

Designation: RFO Una
Una H.P. 174303

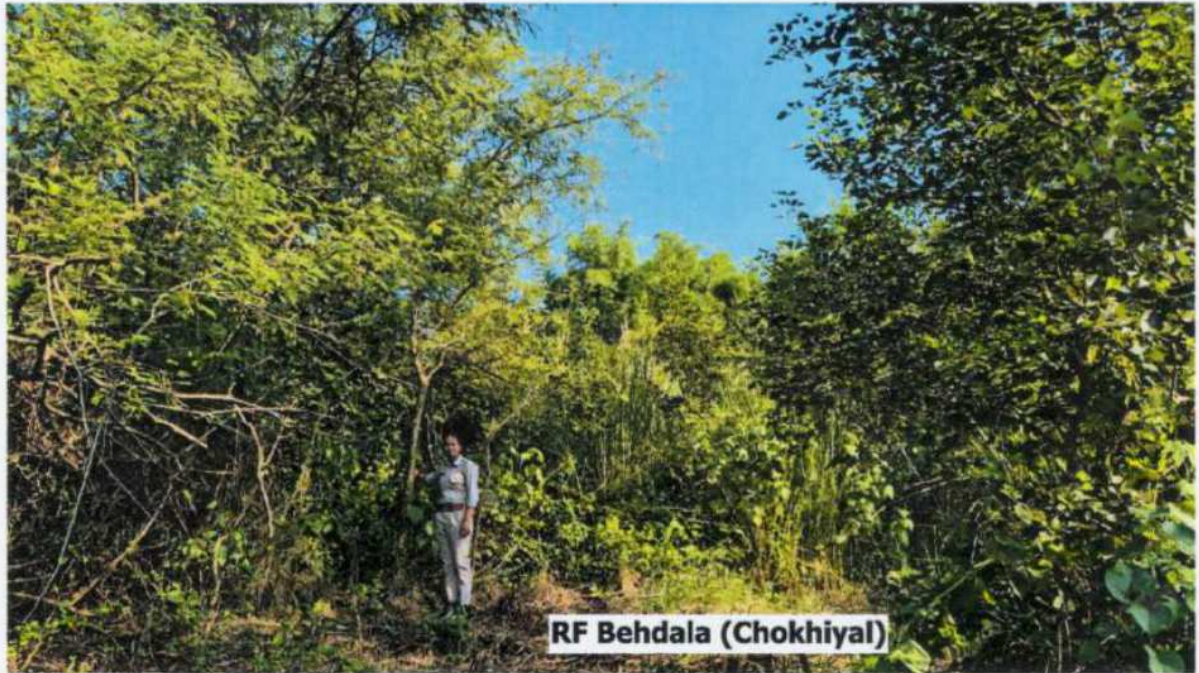
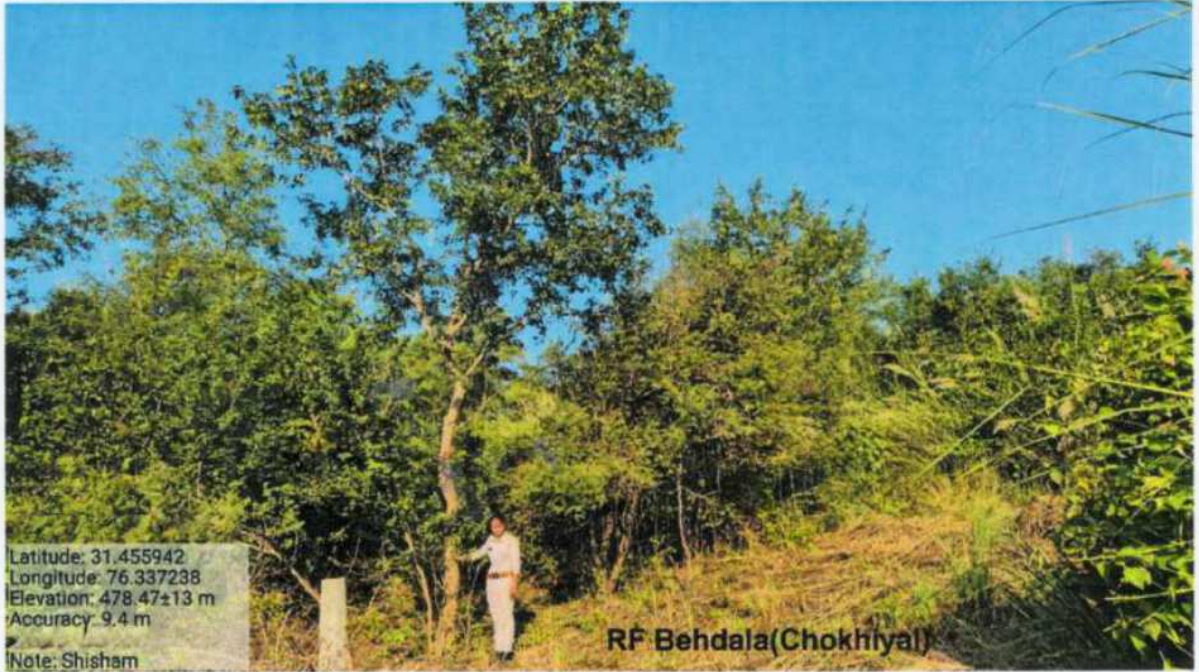
75



RF Behdala (Chokhiyal)



RF Behdala(Chokhiyal)



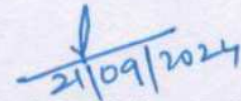
Inspection Note for Plantation Area RF Basal (Thakurdwara)

1.	General Information	
a.	Circle/Forest Division	Hamirpur/Una
b.	Forest Range/ Forest Block/ Beat	Una/Una/Basal
c.	Name of Plantation area	RF Basal (Thakurdwara)
d.	Area (in Ha.)	10.3
e.	Month and year of Plantation	07 & 08/2016
f.	Name of Scheme	Compensatory Afforestation
g.	Name of Officer who had selected the area for plantation	--
2.	Detail of Plantation	
a.	Short directive description in Working Plan.	It is not the part of the existing working plan as it is newly declared Reserve forest.
b.	State of Plantation Magazine/ Journal (Basic Information of the Area, GPS Co-ordinates/ Polygons and Photos of Plantation area (Before and after planting)	Good
c.	Whether the area been planted before present plantation? If yes, the causes of failure of previous plantation	No
d.	The condition of Plantation Board	Not installed.
e.	Condition of Fencing (Type and design)	RCC fencing, not in good condition at present.
f.	Species wise detail of planted plants	Khair = 5000, Shisham= 5000, Amla= 550, Bamboo=400, Simbal=200, Tall Plants = Harar=30, Simbal=20, Amla=30, Bamboo=15, Jamun=5. Total = 11330.
g.	Suitability of planted plants for the area (If exotics have been planted, mention the name of the officer who approved it)	Suitable.
h.	Size of pits (whether as per estimates or not)	As per norms.
i.	Species wise height of Plants	Khair = 3-4 mtr, Shisham = 4-5 mtr, Big clumps of Bamboo at various places.
j.	Unauthorized grazing (describe the illegal grazing occurred and the efforts made for protection)	Being old plantation, fence posts have been damaged at various places. Regular interaction is being made with stakeholders to control grazing.
k.	Forest Fire Sensitivity (Describe the measures taken for fire protection at the spot)	Yes, very sensitive to fire. Fire incidences had

		occurred in the plantation area.
l.	Soil erosion (Describe the issues of Soil erosion and conservation measures on spot)	Nil
m.	Condition of Inspection path (Describe the length of path and condition of maintenance)	Good, needs repair.
n.	Survival percentage (General health of plant species wise, growth and cause of failure)	70.8%. (Five plots 10×10mtr were laid down at various locations to assess the survival % age, work sheet is also enclosed).
o.	The state of natural regeneration (Species wise; especially after fencing)	Natural regeneration is visible for Khair & Shisham at some places.
p.	Condition of exotic and other weeds such as Lantana, Eupatorium, Parthenium, Ageratum etc. (0-25, 26-50, 51-75, 76-100 percent)	Only few lantana shoots are visible. It may be treated as nil.
q.	Participation of Local communities (Describe the pre-efforts and managements with local communities)	--
r.	The state of First level monitoring of Range Forest Officer/Asst. Conservator of Forests/ Divisional Forest Officer/ Conservator of Forests/ Chief Conservator of Forests. (Depict the date of monitoring)	Sh. Yashudeep Singh, DFO Una on 25.10.2018. Sh. Anil Joshi CF Hamirpur on 15.03.2019.
3.	General Notes and recommendations Describe in at least 100 words regarding Plantation Site selection, Species selection, Quality of Plants and the quality of works executed etc. and suggestions for its improvement.	Site of plantation is good, species selection is perfect. As the area is fire sensitive, special protection is required during fire season. Some of the species are showing good growth. The area is covered by Sacchrum munja, making it a perfect habitat for wildlife. Signs of wildlife habitat noticed at many places.

Date of Monitoring:20.09.2024

Signature



Name of Monitoring Officer: Sushil Kumar, IFS

Designation: DFO Una.

Assessment of survival percentage

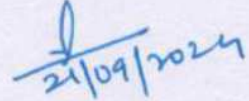
Five plots of 10mtr × 10mtrs was laid down at the various locations in the RF Basal (Thakurdwara) to assess the survival percentage on 20.09.2024. The result is as below:

Plot No.	GPS Location	No. of pits	No. of available plants	No. of plants (Natural regeneration)	Survival %age
1	31°31'60" N 76°13'54" E	10	10	02 (Khair & Shisham)	100
2	31°32'07" N 76°13'57" E	09	05	00	55
3	31°32'30" N 76°14'10" E	09	03	00	33
4	31°31'60" N 76°14'10" E	09	09	01 (Simbal)	100
5	31°31'55" N 76°13'54" E	09	06	00	66

The overall survival percentage = $(100+55+33+100+66)/5 = 70.8 \%$

Date of Monitoring: 20.09.2024

Signature


21/09/2024

Name of Monitoring Officer: Sushil Kumar, IFS

Designation: DFO Una.

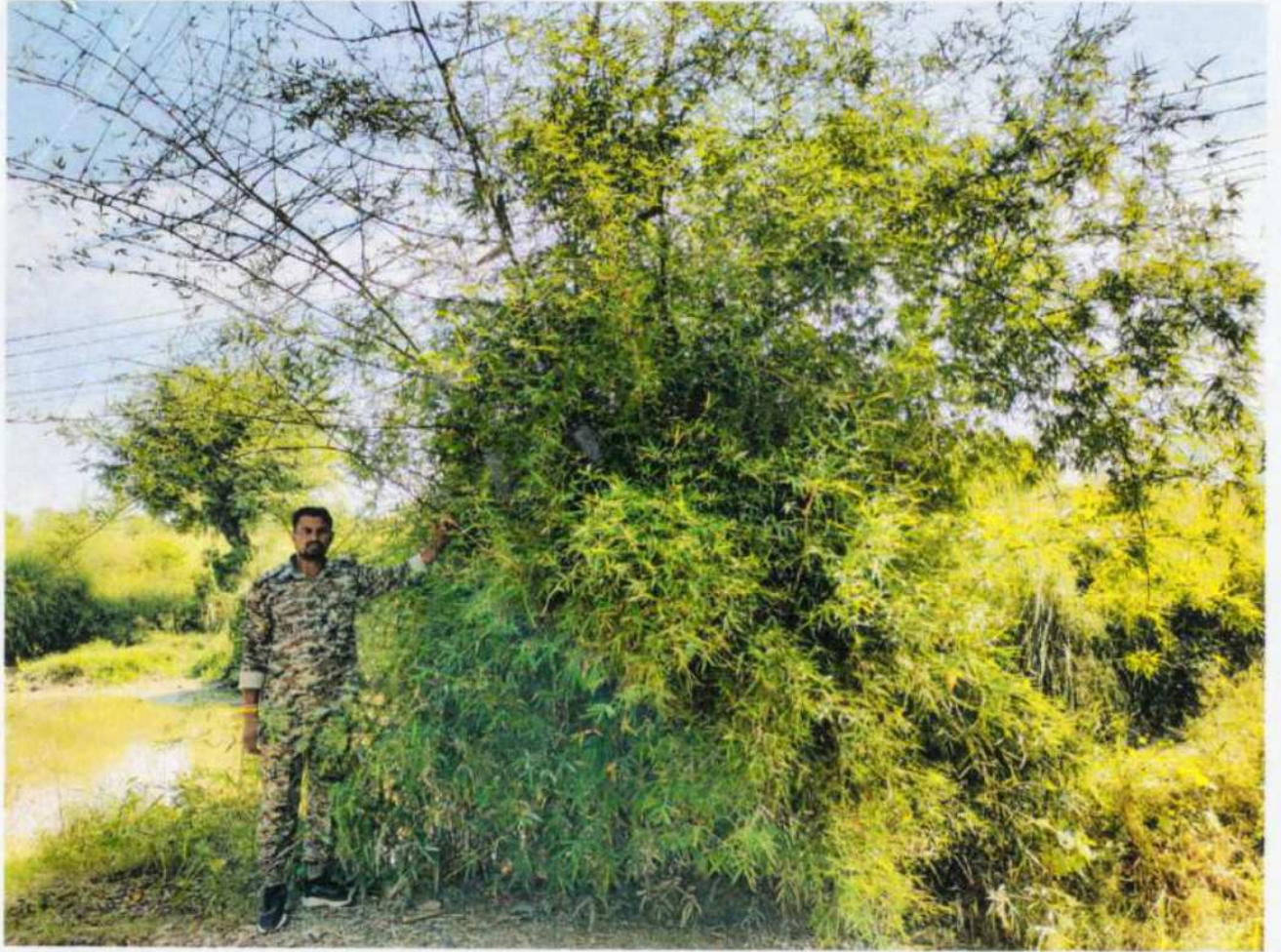


RF Basal (Thakurdwara) 10.3 ha plantation area



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RF BASAL



RF BASAL

